

Appendix I : Revenue Receipts of Individual States

(Rs. lakh)

| Items | ANDHRA PRADESH | | | | ARUNACHAL PRADESH | | | |
|--|-------------------------|------------------------------------|-------------------------------------|------------------------------------|-------------------------|------------------------------------|-------------------------------------|------------------------------------|
| | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| TOTAL REVENUE (I+II) | 1,680,462 | 2,104,063 | 1,971,735 | 2,240,602 | 101,999 | 99,802 | 113,614 | 114,306 |
| I TAX REVENUE (A+B) | 1,235,190 | 1,501,031 | 1,447,428 | 1,615,963 | 35,464 | 34,159 | 13,824 | 15,796 |
| A. State's Own Tax Revenue (1 to 3) | 900,860 | 1,075,590 | 1,045,756 | 1,174,291 | 1,387 | 2,391 | 2,125 | 2,729 |
| 1 Taxes on Income (i+ii) | 12,437 | 13,603 | 13,930 | 16,610 | — | — | 34 | 34 |
| i) Agricultural Income Tax | — | — | — | — | — | — | — | — |
| ii) Taxes on Professions, Trades, Callings and Employment | 12,437 | 13,603 | 13,930 | 16,610 | — | — | 34 | 34 |
| 2 Taxes on Property and Capital Transactions (i to iii) | 71,667 | 76,951 | 78,469 | 88,775 | 180 | 227 | 295 | 195 |
| i) Land Revenue | 11,235 | 10,551 | 12,069 | 14,519 | 135 | 165 | 250 | 150 |
| ii) Stamps and Registration Fees | 59,184 | 65,000 | 65,000 | 72,806 | 45 | 62 | 45 | 45 |
| iii) Urban Immovable Property Tax | 1,248 | 1,400 | 1,400 | 1,450 | — | — | — | — |
| 3 Taxes on Commodities and Services (i to vii) | 816,756 | 985,036 | 953,357 | 1,068,906 | 1,207 | 2,164 | 1,796 | 2,500 |
| i) Sales Tax (a to f) | 617,162 | 720,201 | 720,200 | 816,156 | 35 | 1,034 | 600 | 1,300 |
| a) State Sales Tax | 551,315 | 653,370 | 653,370 | 740,424 | 35 | 1,034 | 600 | 1,300 |
| b) Central Sales Tax | 56,201 | 66,730 | 66,730 | 75,619 | — | — | — | — |
| c) Sales Tax on Motor Spirit and Lubricants | — | — | — | — | — | — | — | — |
| d) Surcharge on Sales Tax | 2 | — | — | — | — | — | — | — |
| e) Receipts of Turnover Tax | 3 | 100 | 100 | 113 | — | — | — | — |
| f) Other Receipts | 9,641 | 1 | — | — | — | — | — | — |
| ii) State Excise | 103,841 | 140,001 | 127,600 | 142,500 | 1,008 | 934 | 1,000 | 1,000 |
| iii) Taxes on Vehicles | 73,360 | 100,000 | 83,440 | 86,882 | 112 | 124 | 136 | 140 |
| iv) Taxes on Goods and Passengers | 62 | 50 | 61 | 64 | — | — | — | — |
| v) Taxes and Duties on Electricity | 9,207 | 9,919 | 10,031 | 10,345 | — | — | — | — |
| vi) Entertainment Tax | 8,017 | 8,565 | 6,020 | 6,401 | — | — | — | — |
| vii) Other Taxes and Duties | 5,107 | 6,300 | 6,005 | 6,558 | 52 | 72 | 60 | 60 |
| B. Share in Central Taxes (1 to 3) # | 334,330 | 425,441 | 401,672 | 441,672 | 34,077 | 31,768 | 11,699 | 13,067 |
| 1 Income Tax | 140,108 | — | — | — | 3,025 | — | — | — |
| 2 Estate Duty | — | — | — | — | — | — | — | — |
| 3 Union Excise Duties | 194,222 | — | — | — | 31,052 | — | — | — |
| II NON-TAX REVENUE (C+D) | 445,272 | 603,032 | 524,307 | 624,639 | 66,535 | 65,643 | 99,790 | 98,510 |
| C. State's Own Non-Tax Revenue (1 to 6) | 244,155 | 298,076 | 269,592 | 282,227 | 6,701 | 9,271 | 8,279 | 12,852 |
| 1 Interest Receipts | 142,008 | 156,402 | 154,452 | 169,653 | 423 | 665 | 765 | 765 |
| 2 Dividends and Profits | 291 | 310 | 315 | 325 | — | 2 | 2 | 2 |
| 3 General Services | 10,176 | 7,737 | 5,919 | 6,329 | 1,350 | 1,235 | 1,333 | 1,621 |
| <i>of which: State Lotteries</i> | — | — | — | — | — | — | — | — |
| 4 Social Services (i to viii) | 28,140 | 30,374 | 14,627 | 8,595 | 118 | 193 | 198 | 476 |
| i) Education, Sports, Art and Culture | 23,399 | 24,730 | 9,527 | 3,198 | 56 | 90 | 65 | 65 |
| ii) Medical, Public Health and Family Welfare | 2,524 | 3,155 | 2,671 | 2,840 | 8 | 30 | 30 | 8 |

State Finances : A Study of Budgets of 2001-02

Appendix I : Revenue Receipts of Individual States (Contd.)

(Rs. lakh)

| Items | ANDHRA PRADESH | | | | ARUNACHAL PRADESH | | | |
|--|-------------------------|------------------------------------|-------------------------------------|------------------------------------|-------------------------|------------------------------------|-------------------------------------|------------------------------------|
| | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| iii) Housing | 135 | 161 | 142 | 149 | 8 | 10 | 10 | 310 |
| iv) Urban Development | 107 | 101 | 112 | 118 | — | — | — | — |
| v) Labour and Employment | 1,332 | 1,321 | 1,430 | 1,515 | 1 | 3 | 2 | 2 |
| vi) Social Security and Welfare | 90 | 121 | 120 | 120 | 23 | 20 | 20 | 20 |
| vii) Water Supply and Sanitation | 352 | 387 | 412 | 442 | 19 | 32 | 63 | 63 |
| viii) Others | 201 | 398 | 213 | 213 | 3 | 8 | 8 | 8 |
| 5 Fiscal Services | — | — | — | — | — | — | — | — |
| 6 Economic Services (i to xvii) | 63,540 | 103,253 | 94,279 | 97,325 | 4,810 | 7,176 | 5,981 | 9,988 |
| i) Crop Husbandry | 319 | 287 | 283 | 297 | 162 | 164 | 144 | 150 |
| ii) Animal Husbandry | 245 | 278 | 53 | 55 | 93 | 110 | 110 | 110 |
| iii) Fisheries | 150 | 139 | 142 | 149 | 8 | 11 | 11 | 11 |
| iv) Forestry and Wildlife | 8,461 | 12,943 | 9,729 | 9,975 | 1,623 | 3,000 | 2,000 | 3,000 |
| v) Plantations | — | — | — | — | — | — | — | — |
| vi) Co-operation | -724 | 1,618 | 1,620 | 1,709 | 2 | 6 | 2 | 2 |
| vii) Other Agricultural Programmes | 3 | 4 | 3 | 3 | 9 | 13 | 73 | 13 |
| viii) Major and Medium Irrigation Projects | 405 | 562 | 405 | 423 | — | — | — | — |
| ix) Minor Irrigations | 255 | 280 | 247 | 247 | 2 | — | — | — |
| x) Power | 2,416 | 2,350 | 2,532 | 2,696 | 708 | 1,446 | 1,446 | 3,655 |
| xi) Petroleum | — | — | — | — | — | — | — | — |
| xii) Village and Small Industries | 436 | 478 | 462 | 483 | 37 | 65 | 65 | 65 |
| xiii) Industries@ | 44,091 | 57,243 | 46,863 | 52,930 | 1,089 | 633 | 813 | 893 |
| xiv) Ports and Light Houses | 1,214 | 1,925 | 1,375 | 1,439 | — | — | — | — |
| xv) Road Transport | — | — | — | — | 607 | 633 | 1,096 | 968 |
| xvi) Tourism | 5 | 4 | 5 | 7 | 11 | 27 | 27 | 27 |
| xvii) Others* | 6,264 | 25,142 | 30,560 | 26,912 | 459 | 1,068 | 194 | 1,094 |
| D. Grants from the Centre (1 to 5) | 201,117 | 304,956 | 254,715 | 342,412 | 59,834 | 56,372 | 91,511 | 85,658 |
| 1 State Plan Schemes | 65,212 | 95,754 | 98,882 | 159,345 | 51,267 | 42,084 | 50,016 | 42,654 |
| <i>of which: Advance Release of Plan Assistance for Natural Calamities</i> | — | — | — | — | — | — | — | — |
| 2 Central Plan Schemes | 8,046 | 4,683 | 4,064 | 4,775 | 623 | — | — | — |
| 3 Centrally Sponsored Schemes | 67,119 | 111,019 | 99,253 | 127,296 | 5,702 | 11,578 | 14,595 | 15,314 |
| 4 NEC/ Special Plan Scheme | — | — | — | — | 1,307 | 1,784 | 1,458 | 1,992 |
| 5 Non-Plan Grants (a to c) | 60,740 | 93,500 | 52,516 | 50,996 | 935 | 926 | 25,442 | 25,698 |
| a) Statutory Grants | 32,137 | 72,672 | 31,542 | 34,380 | — | — | 24,463 | 24,674 |
| b) Grants for Relief on account of Natural Calamities | — | — | — | — | — | — | — | — |
| c) Others | 28,603 | 20,828 | 20,974 | 16,616 | 935 | 926 | 979 | 1,024 |

Appendix I : Revenue Receipts of Individual States (Contd.)

(Rs. lakh)

| Items | ASSAM | | | | BIHAR | | | |
|--|-------------------------|------------------------------------|-------------------------------------|------------------------------------|-------------------------------------|------------------------------------|-------------------------------------|------------------------------------|
| | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) | 1999-2000 (Revised Estimates) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| TOTAL REVENUE (I+II) | 484,094 | 655,429 | 687,085 | 664,875 | 1,257,860 | 1,352,967 | 1,138,472 | 1,156,899 |
| I TAX REVENUE (A+B) | 267,354 | 290,496 | 318,386 | 336,567 | 873,652 | 996,952 | 950,875 | 984,994 |
| A. State's Own Tax Revenue (1 to 3) | 122,476 | 142,454 | 142,454 | 160,567 | 363,756 | 390,853 | 293,475 | 254,594 |
| 1 Taxes on Income (i+ii) | 13,344 | 15,600 | 15,600 | 16,154 | 4 | 4 | 3 | 1 |
| i) Agricultural Income Tax | 7,482 | 8,700 | 8,700 | 9,178 | 2 | 2 | 2 | — |
| ii) Taxes on Professions, Trades, Callings and Employment | 5,862 | 6,900 | 6,900 | 6,976 | 2 | 2 | 1 | 1 |
| 2 Taxes on Property and Capital Transactions (i to iii) | 10,403 | 12,912 | 12,912 | 14,184 | 42,250 | 45,450 | 38,109 | 39,500 |
| i) Land Revenue | 6,907 | 9,300 | 9,300 | 9,959 | 5,000 | 5,008 | 3,761 | 3,500 |
| ii) Stamps and Registration Fees | 3,496 | 3,612 | 3,612 | 4,225 | 37,250 | 40,442 | 34,348 | 36,000 |
| iii) Urban Immovable Property Tax | — | — | — | — | — | — | — | — |
| 3 Taxes on Commodities and Services (i to vii) | 98,729 | 113,942 | 113,942 | 130,229 | 321,502 | 345,399 | 255,363 | 215,093 |
| i) Sales Tax (a to f) | 74,232 | 84,816 | 84,816 | 90,000 | 228,000 | 255,000 | 195,088 | 145,000 |
| a) State Sales Tax | 74,232 | 68,836 | 68,836 | 77,389 | 185,834 | 211,250 | 193,349 | 133,500 |
| b) Central Sales Tax | — | 15,980 | 15,980 | 12,611 | 42,166 | 43,750 | 1,739 | 11,500 |
| c) Sales Tax on Motor Spirit and Lubricants | — | — | — | — | — | — | — | — |
| d) Surcharge on Sales Tax | — | — | — | — | — | — | — | — |
| e) Receipts of Turnover Tax | — | — | — | — | — | — | — | — |
| f) Other Receipts | — | — | — | — | — | — | — | — |
| ii) State Excise | 11,774 | 16,400 | 16,400 | 14,246 | 45,000 | 45,000 | 27,590 | 35,000 |
| iii) Taxes on Vehicles | 6,869 | 5,922 | 5,922 | 8,287 | 25,799 | 25,799 | 17,773 | 20,000 |
| iv) Taxes on Goods and Passengers | 2,111 | 2,488 | 2,488 | 4,916 | 8,000 | 8,000 | 8,836 | 9,678 |
| v) Taxes and Duties on Electricity | 1,181 | 1,206 | 1,206 | 1,430 | 8,500 | 8,600 | 4,190 | 3,496 |
| vi) Entertainment Tax | 2,562 | 2,673 | 2,673 | 1,790 | 3,645 | 2,600 | 1,486 | 1,519 |
| vii) Other Taxes and Duties | — | 437 | 437 | 9,560 | 2,558 | 400 | 400 | 400 |
| B. Share in Central Taxes (1 to 3) # | 144,878 | 148,042 | 175,932 | 176,000 | 509,896 | 606,099 | 657,400 | 730,400 |
| 1 Income Tax | 46,079 | — | — | — | 224,264 | — | — | — |
| 2 Estate Duty | — | — | — | — | — | — | — | — |
| 3 Union Excise Duties | 98,799 | — | — | — | 285,632 | — | — | — |
| II NON-TAX REVENUE (C+D) | 216,740 | 364,933 | 368,699 | 328,308 | 384,208 | 356,015 | 187,597 | 171,905 |
| C. State's Own Non-Tax Revenue (1 to 6) | 44,492 | 47,451 | 50,575 | 52,314 | 175,890 | 183,731 | 80,587 | 45,416 |
| 1 Interest Receipts | 247 | 318 | 318 | 284 | 32,854 | 32,854 | 13,280 | 12,908 |
| 2 Dividends and Profits | 44 | 9 | 9 | 47 | 35 | 5 | 5 | 9 |
| 3 General Services | 5,204 | 2,457 | 2,457 | 4,228 | 17,292 | 24,712 | 16,918 | 13,272 |
| <i>of which: State Lotteries</i> | — | — | — | — | — | — | — | — |
| 4 Social Services (i to viii) | 949 | 1,172 | 1,172 | 1,024 | 5,941 | 6,837 | 5,121 | 6,168 |
| i) Education, Sports, Art and Culture | 186 | 177 | 177 | 204 | 400 | 400 | 1,874 | 400 |
| ii) Medical, Public Health and Family Welfare | 457 | 632 | 632 | 504 | 2,062 | 2,082 | 1,601 | 2,700 |

State Finances : A Study of Budgets of 2001-02

Appendix I : Revenue Receipts of Individual States (Contd.)

(Rs. lakh)

| Items | ASSAM | | | | BIHAR | | | |
|--|-------------------------|------------------------------------|-------------------------------------|------------------------------------|-------------------------------------|------------------------------------|-------------------------------------|------------------------------------|
| | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) | 1999-2000 (Revised Estimates) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| iii) Housing | 112 | 90 | 90 | 124 | 150 | 150 | 120 | 116 |
| iv) Urban Development | 1 | 1 | 1 | 1 | 100 | 100 | 100 | 22 |
| v) Labour and Employment | 123 | 136 | 136 | 116 | 350 | 350 | 238 | 153 |
| vi) Social Security and Welfare | 15 | 88 | 88 | 17 | 2,000 | 2,650 | 200 | 1,767 |
| vii) Water Supply and Sanitation | 46 | 44 | 44 | 50 | 275 | 300 | 184 | 207 |
| viii) Others | 9 | 4 | 4 | 8 | 604 | 805 | 804 | 803 |
| 5 Fiscal Services | — | — | — | — | — | — | — | — |
| 6 Economic Services (i to xvii) | 38,048 | 43,495 | 46,619 | 46,731 | 119,768 | 119,323 | 45,263 | 13,059 |
| i) Crop Husbandry | 71 | 424 | 424 | 78 | 1,900 | 334 | 334 | 368 |
| ii) Animal Husbandry | 30 | 40 | 40 | 33 | 85 | 85 | 85 | 85 |
| iii) Fisheries | 98 | 166 | 166 | 108 | 500 | 526 | 350 | 381 |
| iv) Forestry and Wildlife | 1,473 | 1,725 | 1,725 | 1,624 | 3,177 | 3,177 | 3,177 | 1,018 |
| v) Plantations | — | — | — | — | — | — | — | — |
| vi) Co-operation | 14 | 39 | 39 | 16 | 203 | 391 | 391 | 1,151 |
| vii) Other Agricultural Programmes | 16 | 42 | 42 | 47 | 50 | 25 | 25 | 25 |
| viii) Major and Medium Irrigation Projects | 16 | 170 | 170 | 17 | 5,100 | 5,100 | 3,628 | 2,900 |
| ix) Minor Irrigations | 54 | 156 | 155 | 59 | 562 | 661 | 60 | 50 |
| x) Power | — | — | — | — | 400 | 500 | 500 | — |
| xi) Petroleum | 31,973 | 37,500 | 40,625 | 40,000 | — | — | — | — |
| xii) Village and Small Industries | 50 | 188 | 188 | 56 | 50 | 625 | 57 | 57 |
| xiii) Industries@ | 305 | 368 | 368 | 338 | 105,080 | 105,080 | 35,052 | 5,054 |
| xiv) Ports and Light Houses | — | — | — | — | — | — | — | — |
| xv) Road Transport | — | — | — | — | 1,955 | 1,955 | 50 | 1 |
| xvi) Tourism | 21 | 43 | 43 | 21 | 10 | — | — | — |
| xvii) Others* | 3,927 | 2,634 | 2,634 | 4,334 | 696 | 864 | 1,554 | 1,969 |
| D. Grants from the Centre (1 to 5) | 172,248 | 317,482 | 318,124 | 275,994 | 208,318 | 172,284 | 107,010 | 126,489 |
| 1 State Plan Schemes | 132,765 | 155,463 | 148,335 | 142,935 | 127,908 | 82,886 | 40,000 | 61,391 |
| <i>of which: Advance Release of Plan Assistance for Natural Calamities</i> | — | — | — | — | — | — | — | — |
| 2 Central Plan Schemes | 1,560 | 13,819 | 13,819 | 15,580 | 1,378 | 2,082 | 1,033 | 1,154 |
| 3 Centrally Sponsored Schemes | 20,958 | 50,260 | 50,260 | 51,521 | 68,466 | 76,167 | 51,211 | 50,317 |
| 4 NEC/ Special Plan Scheme | 1,817 | 13,218 | 13,218 | 13,116 | — | — | — | — |
| 5 Non-Plan Grants (a to c) | 15,148 | 84,722 | 92,492 | 52,842 | 10,566 | 11,149 | 14,766 | 13,627 |
| a) Statutory Grants | 4,870 | 19,429 | 29,156 | 15,802 | 200 | 200 | 8,500 | 5,620 |
| b) Grants for Relief on account of Natural Calamities | — | — | — | — | — | — | — | — |
| c) Others | 10,278 | 65,293 | 63,336 | 37,040 | 10,366 | 10,949 | 6,266 | 8,007 |

Appendix I : Revenue Receipts of Individual States (Contd.)

(Rs. lakh)

| Items | CHHATTISGARH | | | | GOA | | | |
|--|-------------------------|------------------------------------|-------------------------------------|------------------------------------|-------------------------|------------------------------------|-------------------------------------|------------------------------------|
| | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| TOTAL REVENUE (I+II) | — | — | 224,760 | 467,131 | 122,790 | 170,021 | 155,855 | 192,903 |
| I TAX REVENUE (A+B) | — | — | 151,120 | 315,125 | 55,441 | 62,538 | 64,357 | 72,943 |
| A. State's Own Tax Revenue (1 to 3) | — | — | 90,488 | 190,492 | 45,849 | 52,694 | 53,823 | 61,911 |
| 1 Taxes on Income (i+ii) | — | — | 3,147 | 7,552 | — | — | — | — |
| i) Agricultural Income Tax | — | — | — | — | — | — | — | — |
| ii) Taxes on Professions, Trades, Callings and Employment | — | — | 3,147 | 7,552 | — | — | — | — |
| 2 Taxes on Property and Capital Transactions (i to iii) | — | — | 5,668 | 14,056 | 2,337 | 4,044 | 4,044 | 4,392 |
| i) Land Revenue | — | — | 247 | 1,047 | 523 | 375 | 375 | 542 |
| ii) Stamps and Registration Fees | — | — | 5,421 | 13,009 | 1,814 | 3,669 | 3,669 | 3,850 |
| iii) Urban Immovable Property Tax | — | — | — | — | — | — | — | — |
| 3 Taxes on Commodities and Services (i to vii) | — | — | 81,673 | 168,884 | 43,512 | 48,650 | 49,779 | 57,519 |
| i) Sales Tax (a to f) | — | — | 43,400 | 77,548 | 34,818 | 39,000 | 40,000 | 44,500 |
| a) State Sales Tax | — | — | 31,366 | 48,777 | 31,649 | 36,774 | 37,774 | 42,274 |
| b) Central Sales Tax | — | — | 12,029 | 28,759 | 2,819 | 2,096 | 2,096 | 2,096 |
| c) Sales Tax on Motor Spirit and Lubricants | — | — | — | — | — | — | — | — |
| d) Surcharge on Sales Tax | — | — | — | — | 159 | — | — | — |
| e) Receipts of Turnover Tax | — | — | — | — | — | — | — | — |
| f) Other Receipts | — | — | 5 | 12 | 191 | 130 | 130 | 130 |
| ii) State Excise | — | — | 15,690 | 39,997 | 3,606 | 3,900 | 3,900 | 4,600 |
| iii) Taxes on Vehicles | — | — | 4,574 | 11,360 | 2,832 | 3,200 | 3,200 | 3,600 |
| iv) Taxes on Goods and Passengers | — | — | 6,366 | 16,075 | 395 | 600 | 615 | 2,130 |
| v) Taxes and Duties on Electricity | — | — | 11,320 | 23,050 | — | — | — | — |
| vi) Entertainment Tax | — | — | 283 | 748 | 193 | 200 | 200 | 400 |
| vii) Other Taxes and Duties | — | — | 40 | 106 | 1,668 | 1,750 | 1,864 | 2,289 |
| B. Share in Central Taxes (1 to 3) # | — | — | 60,632 | 124,633 | 9,592 | 9,844 | 10,534 | 11,032 |
| 1 Income Tax | — | — | — | — | 2,979 | — | — | — |
| 2 Estate Duty | — | — | — | — | — | — | — | — |
| 3 Union Excise Duties | — | — | — | — | 6,613 | — | — | — |
| II NON-TAX REVENUE (C+D) | — | — | 73,640 | 152,006 | 67,349 | 107,483 | 91,498 | 119,960 |
| C. State's Own Non-Tax Revenue (1 to 6) | — | — | 27,584 | 74,420 | 63,337 | 103,152 | 84,653 | 114,280 |
| 1 Interest Receipts | — | — | 456 | 5,064 | 504 | 400 | 500 | 505 |
| 2 Dividends and Profits | — | — | 28 | 520 | 33 | 82 | 81 | 323 |
| 3 General Services | — | — | 1,187 | 3,475 | 26,332 | 57,258 | 38,491 | 66,386 |
| <i>of which: State Lotteries</i> | — | — | — | — | 25,706 | 56,990 | 37,478 | 65,825 |
| 4 Social Services (i to viii) | — | — | 374 | 897 | 4,681 | 5,770 | 5,831 | 6,652 |
| i) Education, Sports, Art and Culture | — | — | 45 | 147 | 222 | 241 | 241 | 300 |
| ii) Medical, Public Health and Family Welfare | — | — | 125 | 369 | 374 | 381 | 441 | 666 |

State Finances : A Study of Budgets of 2001-02

Appendix I : Revenue Receipts of Individual States (Contd.)

(Rs. lakh)

| Items | CHHATTISGARH | | | | GOA | | | |
|--|-------------------------|------------------------------------|-------------------------------------|------------------------------------|-------------------------|------------------------------------|-------------------------------------|------------------------------------|
| | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| iii) Housing | — | — | 50 | 60 | 19 | 8 | 8 | 8 |
| iv) Urban Development | — | — | 7 | 18 | — | — | — | — |
| v) Labour and Employment | — | — | 43 | 161 | 44 | 39 | 39 | 176 |
| vi) Social Security and Welfare | — | — | 1 | 2 | — | 1 | 1 | 1 |
| vii) Water Supply and Sanitation | — | — | 77 | 101 | 4,021 | 5,100 | 5,100 | 5,500 |
| viii) Others | — | — | 26 | 39 | 1 | — | 1 | 1 |
| 5 Fiscal Services | — | — | — | — | — | — | — | — |
| 6 Economic Services (i to xvii) | — | — | 25,539 | 64,464 | 31,787 | 39,642 | 39,750 | 40,414 |
| i) Crop Husbandry | — | — | 132 | 277 | 92 | 129 | 129 | 130 |
| ii) Animal Husbandry | — | — | 33 | 95 | 50 | 60 | 60 | 62 |
| iii) Fisheries | — | — | 19 | 27 | 16 | 26 | 26 | 50 |
| iv) Forestry and Wildlife | — | — | 2,303 | 12,000 | 93 | 79 | 99 | 200 |
| v) Plantations | — | — | — | — | — | — | — | — |
| vi) Co-operation | — | — | 234 | 234 | 31 | 20 | 20 | 21 |
| vii) Other Agricultural Programmes | — | — | 66 | 84 | 5 | 5 | 5 | 5 |
| viii) Major and Medium Irrigation Projects | — | — | 2,297 | 4,277 | 50 | 26 | 27 | 1,315 |
| ix) Minor Irrigations | — | — | 508 | 1,308 | 15 | 24 | 25 | 77 |
| x) Power | — | — | — | — | 29,123 | 37,300 | 37,300 | 35,000 |
| xi) Petroleum | — | — | — | — | — | — | — | — |
| xii) Village and Small Industries | — | — | 11 | 20 | 12 | 23 | 32 | 35 |
| xiii) Industries@ | — | — | 19,546 | 45,531 | 1,260 | 1,204 | 1,204 | 1,510 |
| xiv) Ports and Light Houses | — | — | — | — | 243 | 185 | 185 | 245 |
| xv) Road Transport | — | — | — | — | — | — | — | — |
| xvi) Tourism | — | — | — | — | 87 | 85 | 85 | 100 |
| xvii) Others* | — | — | 390 | 611 | 710 | 476 | 553 | 1,664 |
| D. Grants from the Centre (1 to 5) | — | — | 46,056 | 77,586 | 4,012 | 4,331 | 6,845 | 5,680 |
| 1 State Plan Schemes | — | — | 8,607 | 15,172 | 2,183 | 2,090 | 2,340 | 2,340 |
| <i>of which: Advance Release of Plan Assistance for Natural Calamities</i> | — | — | — | — | — | — | — | — |
| 2 Central Plan Schemes | — | — | 24,942 | 40,886 | 309 | 192 | 335 | 286 |
| 3 Centrally Sponsored Schemes | — | — | 3,090 | 6,244 | 1,137 | 883 | 2,202 | 1,381 |
| 4 NEC/ Special Plan Scheme | — | — | — | — | — | — | — | — |
| 5 Non-Plan Grants (a to c) | — | — | 9,417 | 15,284 | 383 | 1,166 | 1,968 | 1,673 |
| a) Statutory Grants | — | — | — | — | 74 | 74 | — | — |
| b) Grants for Relief on account of Natural Calamities | — | — | — | — | — | — | — | — |
| c) Others | — | — | 9,417 | 15,284 | 309 | 1,092 | 1,968 | 1,673 |

Appendix I : Revenue Receipts of Individual States (Contd.)

(Rs. lakh)

| Items | GUJARAT | | | | HARYANA | | | |
|--|-------------------------|------------------------------------|-------------------------------------|------------------------------------|-------------------------|------------------------------------|-------------------------------------|------------------------------------|
| | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| TOTAL REVENUE (I+II) | 1,390,034 | 1,626,758 | 1,637,142 | 2,048,537 | 576,676 | 675,593 | 703,591 | 795,926 |
| I TAX REVENUE (A+B) | 982,677 | 1,218,827 | 1,064,563 | 1,240,400 | 404,288 | 471,218 | 499,985 | 567,814 |
| A. State's Own Tax Revenue (1 to 3) | 816,173 | 1,045,662 | 916,003 | 1,065,250 | 351,761 | 416,295 | 442,764 | 510,593 |
| 1 Taxes on Income (i+ii) | 8,305 | 12,500 | 12,500 | 14,000 | — | — | — | — |
| i) Agricultural Income Tax | — | — | — | — | — | — | — | — |
| ii) Taxes on Professions, Trades, Callings and Employment | 8,305 | 12,500 | 12,500 | 14,000 | — | — | — | — |
| 2 Taxes on Property and Capital Transactions (i to iii) | 63,990 | 85,090 | 65,150 | 87,650 | 31,421 | 41,145 | 38,164 | 44,443 |
| i) Land Revenue | 11,663 | 25,000 | 10,000 | 32,500 | 429 | 645 | 664 | 3,193 |
| ii) Stamps and Registration Fees | 52,238 | 60,000 | 55,000 | 55,000 | 30,992 | 40,500 | 37,500 | 41,250 |
| iii) Urban Immovable Property Tax | 89 | 90 | 150 | 150 | — | — | — | — |
| 3 Taxes on Commodities and Services (i to vii) | 743,878 | 948,072 | 838,353 | 963,600 | 320,340 | 375,150 | 404,600 | 466,150 |
| i) Sales Tax (a to f) | 513,447 | 630,000 | 585,000 | 670,000 | 196,738 | 220,400 | 260,000 | 299,500 |
| a) State Sales Tax | 309,070 | 367,540 | 367,500 | 428,500 | 135,386 | 153,747 | 177,884 | 208,924 |
| b) Central Sales Tax | 95,681 | 120,037 | 100,000 | 116,000 | 61,346 | 66,652 | 82,116 | 90,576 |
| c) Sales Tax on Motor Spirit and Lubricants | 101,426 | 140,827 | 115,000 | 123,000 | — | — | — | — |
| d) Surcharge on Sales Tax | 4,621 | — | — | — | — | — | — | — |
| e) Receipts of Turnover Tax | — | — | — | — | — | — | — | — |
| f) Other Receipts | 2,649 | 1,596 | 2,500 | 2,500 | 6 | 1 | — | — |
| ii) State Excise | 3,202 | 3,000 | 3,953 | 4,500 | 76,536 | 103,350 | 84,000 | 92,400 |
| iii) Taxes on Vehicles | 60,171 | 100,000 | 65,000 | 80,000 | 8,477 | 9,000 | 9,000 | 10,000 |
| iv) Taxes on Goods and Passengers | 8,888 | 22,000 | 22,000 | 15,000 | 32,385 | 35,300 | 45,000 | 57,000 |
| v) Taxes and Duties on Electricity | 140,163 | 170,000 | 140,000 | 171,100 | 4,608 | 5,000 | 5,000 | 5,500 |
| vi) Entertainment Tax | 6,740 | 7,500 | 7,500 | 7,850 | 1,076 | 1,401 | 905 | 1,000 |
| vii) Other Taxes and Duties | 11,267 | 15,572 | 14,900 | 15,150 | 520 | 699 | 695 | 750 |
| B. Share in Central Taxes (1 to 3) # | 166,504 | 173,165 | 148,560 | 175,150 | 52,527 | 54,923 | 57,221 | 57,221 |
| 1 Income Tax | 66,967 | — | — | — | 20,491 | — | — | — |
| 2 Estate Duty | — | — | — | — | — | — | — | — |
| 3 Union Excise Duties | 99,537 | — | — | — | 32,036 | — | — | — |
| II NON-TAX REVENUE (C+D) | 407,357 | 407,931 | 572,579 | 808,137 | 172,388 | 204,375 | 203,606 | 228,112 |
| C. State's Own Non-Tax Revenue (1 to 6) | 291,927 | 309,088 | 299,648 | 412,642 | 125,906 | 134,914 | 144,506 | 162,695 |
| 1 Interest Receipts | 176,454 | 167,449 | 159,314 | 167,772 | 20,223 | 25,636 | 25,965 | 27,936 |
| 2 Dividends and Profits | 2,703 | 4,717 | 2,626 | 3,000 | 778 | 347 | 460 | 488 |
| 3 General Services | 20,729 | 18,897 | 20,400 | 76,403 | 39,585 | 38,219 | 44,515 | 55,472 |
| <i>of which:</i> State Lotteries | — | — | — | — | 25,510 | 24,140 | 30,094 | 36,945 |
| 4 Social Services (i to viii) | 11,998 | 14,077 | 14,849 | 23,083 | 14,095 | 15,478 | 15,056 | 15,637 |
| i) Education, Sports, Art and Culture | 3,228 | 2,860 | 3,000 | 3,925 | 2,121 | 2,600 | 2,426 | 2,657 |
| ii) Medical, Public Health and Family Welfare | 4,171 | 6,697 | 6,677 | 5,499 | 2,479 | 2,500 | 2,500 | 2,625 |

State Finances : A Study of Budgets of 2001-02

Appendix I : Revenue Receipts of Individual States (Contd.)

(Rs. lakh)

| Items | GUJARAT | | | | HARYANA | | | |
|--|-------------------------|------------------------------------|-------------------------------------|------------------------------------|-------------------------|------------------------------------|-------------------------------------|------------------------------------|
| | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| iii) Housing | 1,133 | 700 | 700 | 1,100 | 119 | 147 | 147 | 150 |
| iv) Urban Development | 627 | 605 | 570 | 750 | 5,747 | 5,500 | 5,500 | 5,500 |
| v) Labour and Employment | 581 | 1,500 | 1,280 | 2,412 | 318 | 1,160 | 448 | 514 |
| vi) Social Security and Welfare | 234 | 300 | 267 | 280 | 703 | 915 | 900 | 956 |
| vii) Water Supply and Sanitation | 52 | 110 | 50 | 60 | 2,532 | 2,550 | 2,850 | 3,120 |
| viii) Others | 1,972 | 1,305 | 2,305 | 9,057 | 76 | 106 | 285 | 115 |
| 5 Fiscal Services | 3 | 5 | 5 | 5 | — | — | — | — |
| 6 Economic Services (i to xvii) | 80,040 | 103,943 | 102,454 | 142,379 | 51,225 | 55,234 | 58,510 | 63,162 |
| i) Crop Husbandry | 981 | 750 | 981 | 825 | 243 | 200 | 270 | 290 |
| ii) Animal Husbandry | 248 | 290 | 290 | 290 | 769 | 300 | 300 | 330 |
| iii) Fisheries | 257 | 250 | 260 | 260 | 111 | 130 | 130 | 140 |
| iv) Forestry and Wildlife | 2,207 | 2,035 | 2,200 | 2,479 | 2,491 | 2,600 | 2,850 | 3,135 |
| v) Plantations | — | — | — | — | — | — | — | — |
| vi) Co-operation | 1,226 | 1,452 | 1,226 | 1,350 | 387 | 639 | 189 | 158 |
| vii) Other Agricultural Programmes | 8 | 7 | 42 | 8 | 478 | 490 | 396 | 416 |
| viii) Major and Medium Irrigation Projects | 11,068 | 26,750 | 22,000 | 25,500 | 3,830 | 5,350 | 5,720 | 6,290 |
| ix) Minor Irrigations | 274 | 484 | 275 | 300 | 8 | — | — | — |
| x) Power | 6,803 | 18 | 65 | 20 | 180 | — | — | — |
| xi) Petroleum | 1 | 1 | 1 | 1 | — | — | — | — |
| xii) Village and Small Industries | 75 | 100 | 100 | 80 | 61 | 160 | 100 | 110 |
| xiii) Industries@ | 53,388 | 67,606 | 67,351 | 103,002 | 8,485 | 8,090 | 11,003 | 12,503 |
| xiv) Ports and Light Houses | — | — | 3,861 | 3,838 | — | — | — | — |
| xv) Road Transport | 1 | 20 | 1 | 5 | 33,640 | 36,276 | 36,900 | 39,000 |
| xvi) Tourism | 1 | 2 | 2 | 2 | 9 | 84 | 4 | 85 |
| xvii) Others* | 3,502 | 4,178 | 3,799 | 4,419 | 533 | 915 | 648 | 705 |
| D. Grants from the Centre (1 to 5) | 115,430 | 98,843 | 272,931 | 395,495 | 46,482 | 69,461 | 59,100 | 65,417 |
| 1 State Plan Schemes | 57,447 | 41,143 | 103,788 | 173,574 | 21,918 | 29,906 | 15,158 | 16,133 |
| <i>of which: Advance Release of Plan Assistance for Natural Calamities</i> | — | — | — | — | — | — | — | — |
| 2 Central Plan Schemes | 1,569 | — | — | — | — | — | — | — |
| 3 Centrally Sponsored Schemes | 30,340 | 41,634 | 41,882 | 69,942 | 21,364 | 31,145 | 28,226 | 36,001 |
| 4 NEC/ Special Plan Scheme | — | — | — | — | — | — | — | — |
| 5 Non-Plan Grants (a to c) | 26,074 | 16,066 | 127,261 | 151,979 | 3,200 | 8,410 | 15,716 | 13,283 |
| a) Statutory Grants | 2,927 | 3,236 | 5,200 | 7,936 | 632 | 778 | 50 | 50 |
| b) Grants for Relief on account of Natural Calamities | — | — | — | — | — | — | — | — |
| c) Others | 23,147 | 12,830 | 122,061 | 144,043 | 2,568 | 7,632 | 15,666 | 13,233 |

Appendix I : Revenue Receipts of Individual States (Contd.)

(Rs. lakh)

| Items | HIMACHAL PRADESH | | | | JAMMU AND KASHMIR | | | |
|--|-------------------------|------------------------------------|-------------------------------------|------------------------------------|-------------------------|------------------------------------|-------------------------------------|------------------------------------|
| | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| TOTAL REVENUE (I+II) | 371,529 | 275,772 | 335,080 | 321,597 | 551,359 | 514,231 | 635,017 | 631,624 |
| I TAX REVENUE (A+B) | 154,125 | 154,366 | 108,243 | 118,246 | 180,924 | 202,480 | 141,478 | 147,491 |
| A. State's Own Tax Revenue (1 to 3) | 62,027 | 72,066 | 71,664 | 77,646 | 57,764 | 69,362 | 73,478 | 79,491 |
| 1 Taxes on Income (i+ii) | — | — | — | — | — | — | — | — |
| i) Agricultural Income Tax | — | — | — | — | — | — | — | — |
| ii) Taxes on Professions, Trades, Callings and Employment | — | — | — | — | — | — | — | — |
| 2 Taxes on Property and Capital Transactions (i to iii) | 3,116 | 2,435 | 2,840 | 3,054 | 1,741 | 1,782 | 2,493 | 2,557 |
| i) Land Revenue | 648 | 95 | 95 | 38 | 181 | 147 | 203 | 248 |
| ii) Stamps and Registration Fees | 2,468 | 2,340 | 2,745 | 3,016 | 1,486 | 1,535 | 2,175 | 2,189 |
| iii) Urban Immovable Property Tax | — | — | — | — | 74 | 100 | 115 | 120 |
| 3 Taxes on Commodities and Services (i to vii) | 58,911 | 69,631 | 68,824 | 74,592 | 56,023 | 67,580 | 70,985 | 76,934 |
| i) Sales Tax (a to f) | 23,307 | 28,500 | 29,606 | 32,993 | 23,587 | 29,000 | 32,200 | 33,200 |
| a) State Sales Tax | 16,330 | 21,900 | 21,900 | 26,452 | 1,865 | 21,500 | 23,700 | 24,200 |
| b) Central Sales Tax | 3,114 | 2,600 | 3,706 | 5,448 | — | — | — | — |
| c) Sales Tax on Motor Spirit and Lubricants | 3,863 | 4,000 | 4,000 | 1,093 | 37 | 7,500 | 8,500 | 9,000 |
| d) Surcharge on Sales Tax | — | — | — | — | 20,288 | — | — | — |
| e) Receipts of Turnover Tax | — | — | — | — | — | — | — | — |
| f) Other Receipts | — | — | — | — | 1,397 | — | — | — |
| ii) State Excise | 19,870 | 19,500 | 20,600 | 22,200 | 27,430 | 16,800 | 17,508 | 18,747 |
| iii) Taxes on Vehicles | 2,837 | 10,015 | 6,300 | 7,300 | 2,191 | 2,200 | 2,350 | 2,420 |
| iv) Taxes on Goods and Passengers | 10,483 | 3,800 | 4,502 | 3,812 | 746 | 16,250 | 16,847 | 17,697 |
| v) Taxes and Duties on Electricity | 21 | 2,616 | 2,616 | 2,900 | 1,637 | 3,000 | 1,800 | 4,570 |
| vi) Entertainment Tax | 78 | 100 | 100 | 96 | 310 | 330 | 280 | 300 |
| vii) Other Taxes and Duties | 2,315 | 5,100 | 5,100 | 5,291 | 122 | — | — | — |
| B. Share in Central Taxes (1 to 3) # | 92,098 | 82,300 | 36,579 | 40,600 | 123,160 | 133,118 | 68,000 | 68,000 |
| 1 Income Tax | 11,797 | — | — | — | 16,795 | — | — | — |
| 2 Estate Duty | — | — | — | — | — | — | — | — |
| 3 Union Excise Duties | 80,301 | — | — | — | 106,365 | — | — | — |
| II NON-TAX REVENUE (C+D) | 217,404 | 121,406 | 226,837 | 203,351 | 370,435 | 311,751 | 493,539 | 484,133 |
| C. State's Own Non-Tax Revenue (1 to 6) | 105,624 | 14,598 | 22,273 | 19,274 | 40,527 | 27,536 | 26,066 | 30,158 |
| 1 Interest Receipts | 15,951 | 745 | 745 | 805 | 10,255 | 11,955 | 11,355 | 13,034 |
| 2 Dividends and Profits | 59 | 67 | 67 | 68 | 773 | 773 | 773 | 773 |
| 3 General Services | 5,576 | 2,264 | 3,460 | 3,270 | 2,448 | 1,850 | 2,165 | 2,240 |
| <i>of which: State Lotteries</i> | 362 | — | — | — | — | — | — | — |
| 4 Social Services (i to viii) | 2,516 | 2,172 | 2,999 | 3,667 | 885 | 1,160 | 1,289 | 1,376 |
| i) Education, Sports, Art and Culture | 1,048 | 844 | 1,293 | 1,344 | 60 | 45 | 42 | 51 |
| ii) Medical, Public Health and Family Welfare | 437 | 423 | 602 | 473 | 327 | 433 | 447 | 521 |

State Finances : A Study of Budgets of 2001-02

Appendix I : Revenue Receipts of Individual States (Contd.)

(Rs. lakh)

| Items | HIMACHAL PRADESH | | | | JAMMU AND KASHMIR | | | |
|--|-------------------------|------------------------------------|-------------------------------------|------------------------------------|-------------------------|------------------------------------|-------------------------------------|------------------------------------|
| | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| iii) Housing | 111 | 87 | 89 | 90 | 55 | 78 | 79 | 80 |
| iv) Urban Development | 15 | 8 | 19 | 19 | — | — | — | — |
| v) Labour and Employment | 25 | 17 | 17 | 20 | 13 | 13 | 13 | 13 |
| vi) Social Security and Welfare | 264 | 240 | 430 | 332 | 41 | 3 | 3 | 3 |
| vii) Water Supply and Sanitation | 594 | 531 | 527 | 1,366 | 386 | 580 | 700 | 700 |
| viii) Others | 22 | 22 | 22 | 23 | 3 | 8 | 5 | 8 |
| 5 Fiscal Services | — | — | — | — | — | — | — | — |
| 6 Economic Services (i to xvii) | 81,522 | 9,350 | 15,002 | 11,464 | 26,166 | 11,798 | 10,484 | 12,735 |
| i) Crop Husbandry | 312 | 326 | 326 | 326 | 110 | 267 | 194 | 475 |
| ii) Animal Husbandry | 127 | 138 | 149 | 154 | 248 | 300 | 281 | 294 |
| iii) Fisheries | 99 | 73 | 90 | 95 | 40 | 40 | 40 | 50 |
| iv) Forestry and Wildlife | 66,937 | 5,000 | 3,755 | 4,319 | 3,386 | 7,538 | 6,200 | 7,000 |
| v) Plantations | — | 1 | 1 | 1 | — | — | — | — |
| vi) Co-operation | 216 | 460 | 460 | 58 | 2 | 10 | 6 | 8 |
| vii) Other Agricultural Programmes | 4 | 3 | 3 | 4 | 2 | 8 | 7 | 8 |
| viii) Major and Medium Irrigation Projects | 3 | 2 | 6 | 7 | 28 | 84 | 100 | 128 |
| ix) Minor Irrigations | 10 | 23 | 21 | 21 | 49 | 57 | 80 | 105 |
| x) Power | 5,328 | 90 | 3,293 | 2,028 | 21,855 | 3,006 | 3,000 | 4,000 |
| xi) Petroleum | — | — | — | — | — | — | — | — |
| xii) Village and Small Industries | 26 | 17 | 18 | 19 | 64 | 76 | 67 | 81 |
| xiii) Industries@ | 7,927 | 2,622 | 6,123 | 3,722 | 181 | 172 | 222 | 222 |
| xiv) Ports and Light Houses | — | — | — | — | — | — | — | — |
| xv) Road Transport | 20 | 6 | 6 | 6 | — | — | — | — |
| xvi) Tourism | 8 | 17 | 36 | 37 | 23 | 23 | 23 | 25 |
| xvii) Others* | 505 | 572 | 715 | 667 | 178 | 217 | 264 | 339 |
| D. Grants from the Centre (1 to 5) | 111,780 | 106,808 | 204,564 | 184,077 | 329,908 | 284,215 | 467,473 | 453,975 |
| 1 State Plan Schemes | 95,026 | 94,355 | 80,967 | 69,752 | 276,828 | 234,062 | 172,542 | 172,542 |
| <i>of which: Advance Release of Plan Assistance for Natural Calamities</i> | — | — | — | — | — | — | — | — |
| 2 Central Plan Schemes | 1,057 | 875 | 875 | 860 | 1,811 | — | — | — |
| 3 Centrally Sponsored Schemes | 12,004 | 8,702 | 14,016 | 9,151 | 9,716 | 15,000 | 15,102 | 15,100 |
| 4 NEC/ Special Plan Scheme | — | — | — | — | — | — | — | — |
| 5 Non-Plan Grants (a to c) | 3,693 | 2,876 | 108,706 | 104,314 | 41,553 | 35,153 | 279,829 | 266,333 |
| a) Statutory Grants | 355 | 41 | 104,684 | 100,210 | 1,219 | 7,277 | 231,608 | 228,458 |
| b) Grants for Relief on account of Natural Calamities | 2,337 | 2,337 | 3,684 | 3,684 | — | — | — | — |
| c) Others | 1,001 | 498 | 338 | 420 | 40,334 | 27,876 | 48,221 | 37,875 |

Appendix I : Revenue Receipts of Individual States (Contd.)

(Rs. lakh)

| Items | JHARKHAND | | | | KARNATAKA | | | |
|--|-------------------------|------------------------------------|-------------------------------------|------------------------------------|-------------------------|------------------------------------|-------------------------------------|------------------------------------|
| | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| TOTAL REVENUE (I+II) | — | — | — | 569,584 | 1,290,645 | 1,521,265 | 1,491,189 | 1,704,410 |
| I TAX REVENUE (A+B) | — | — | — | 393,115 | 987,715 | 1,172,742 | 1,178,206 | 1,363,796 |
| A. State's Own Tax Revenue (1 to 3) | — | — | — | 203,595 | 774,437 | 915,914 | 921,378 | 1,056,710 |
| 1 Taxes on Income (i+ii) | — | — | — | — | 16,759 | 16,652 | 17,602 | 19,305 |
| i) Agricultural Income Tax | — | — | — | — | 3,480 | 3,100 | 3,325 | 3,594 |
| ii) Taxes on Professions, Trades, Callings and Employment | — | — | — | — | 13,279 | 13,552 | 14,277 | 15,711 |
| 2 Taxes on Property and Capital Transactions (i to iii) | — | — | — | 8,644 | 60,452 | 83,847 | 78,278 | 89,980 |
| i) Land Revenue | — | — | — | 644 | 3,873 | 5,047 | 4,001 | 5,778 |
| ii) Stamps and Registration Fees | — | — | — | 8,000 | 56,579 | 78,800 | 74,277 | 84,202 |
| iii) Urban Immovable Property Tax | — | — | — | — | — | — | — | — |
| 3 Taxes on Commodities and Services (i to vii) | — | — | — | 194,951 | 697,226 | 815,415 | 825,498 | 947,425 |
| i) Sales Tax (a to f) | — | — | — | 151,500 | 468,323 | 541,158 | 551,009 | 589,557 |
| a) State Sales Tax | — | — | — | 125,507 | 413,248 | 473,466 | 482,078 | 508,507 |
| b) Central Sales Tax | — | — | — | 25,993 | 55,075 | 67,692 | 68,931 | 81,050 |
| c) Sales Tax on Motor Spirit and Lubricants | — | — | — | — | — | — | — | — |
| d) Surcharge on Sales Tax | — | — | — | — | — | — | — | — |
| e) Receipts of Turnover Tax | — | — | — | — | — | — | — | — |
| f) Other Receipts | — | — | — | — | — | — | — | — |
| ii) State Excise | — | — | — | 16,000 | 121,520 | 140,000 | 144,900 | 207,620 |
| iii) Taxes on Vehicles | — | — | — | 14,000 | 44,882 | 59,700 | 55,000 | 64,089 |
| iv) Taxes on Goods and Passengers | — | — | — | 4,133 | 33,760 | 40,100 | 43,416 | 46,488 |
| v) Taxes and Duties on Electricity | — | — | — | 7,437 | 15,558 | 17,000 | 16,500 | 19,462 |
| vi) Entertainment Tax | — | — | — | 1,881 | 6,011 | 6,900 | 6,310 | 7,999 |
| vii) Other Taxes and Duties | — | — | — | — | 7,172 | 10,557 | 8,363 | 12,210 |
| B. Share in Central Taxes (1 to 3) # | — | — | — | 189,520 | 213,278 | 256,828 | 256,828 | 307,086 |
| 1 Income Tax | — | — | — | — | 88,368 | — | — | — |
| 2 Estate Duty | — | — | — | — | — | — | — | — |
| 3 Union Excise Duties | — | — | — | — | 124,910 | — | — | — |
| II NON-TAX REVENUE (C+D) | — | — | — | 176,469 | 302,930 | 348,523 | 312,983 | 340,614 |
| C. State's Own Non-Tax Revenue (1 to 6) | — | — | — | 107,766 | 161,128 | 160,137 | 133,293 | 130,383 |
| 1 Interest Receipts | — | — | — | 5,000 | 80,167 | 68,023 | 65,323 | 21,151 |
| 2 Dividends and Profits | — | — | — | 100 | 624 | 856 | 856 | 856 |
| 3 General Services | — | — | — | 1,842 | 15,183 | 20,760 | 12,541 | 19,717 |
| <i>of which: State Lotteries</i> | — | — | — | — | 5,440 | 7,150 | 6,500 | 7,579 |
| 4 Social Services (i to viii) | — | — | — | 2,825 | 10,697 | 13,742 | 12,692 | 16,892 |
| i) Education, Sports, Art and Culture | — | — | — | 481 | 2,133 | 2,188 | 1,688 | 3,313 |
| ii) Medical, Public Health and Family Welfare | — | — | — | 591 | 3,247 | 5,342 | 5,142 | 6,275 |

State Finances : A Study of Budgets of 2001-02

Appendix I : Revenue Receipts of Individual States (Contd.)

(Rs. lakh)

| Items | JHARKHAND | | | | KARNATAKA | | | |
|--|-------------------------|------------------------------------|-------------------------------------|------------------------------------|-------------------------|------------------------------------|-------------------------------------|------------------------------------|
| | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| iii) Housing | — | — | — | 50 | 785 | 867 | 867 | 954 |
| iv) Urban Development | — | — | — | 9 | 140 | 3 | 3 | 155 |
| v) Labour and Employment | — | — | — | 65 | 516 | 826 | 626 | 955 |
| vi) Social Security and Welfare | — | — | — | 1,057 | 3,486 | 4,009 | 4,009 | 4,591 |
| vii) Water Supply and Sanitation | — | — | — | 89 | 204 | 121 | 121 | 224 |
| viii) Others | — | — | — | 483 | 186 | 386 | 236 | 425 |
| 5 Fiscal Services | — | — | — | — | — | — | — | — |
| 6 Economic Services (i to xvii) | — | — | — | 97,999 | 54,457 | 56,756 | 41,881 | 71,767 |
| i) Crop Husbandry | — | — | — | 158 | 1,102 | 1,227 | 927 | 1,364 |
| ii) Animal Husbandry | — | — | — | 10 | 242 | 563 | 563 | 563 |
| iii) Fisheries | — | — | — | 143 | 687 | 750 | 750 | 829 |
| iv) Forestry and Wildlife | — | — | — | 2,200 | 9,488 | 15,451 | 10,451 | 12,056 |
| v) Plantations | — | — | — | — | — | — | — | — |
| vi) Co-operation | — | — | — | 34 | 1,476 | 2,040 | 1,440 | 2,219 |
| vii) Other Agricultural Programmes | — | — | — | 1 | 23 | 20 | 20 | 22 |
| viii) Major and Medium Irrigation Projects | — | — | — | 200 | 1,576 | 4,792 | 2,512 | 5,600 |
| ix) Minor Irrigations | — | — | — | 21 | 203 | 374 | 374 | 800 |
| x) Power | — | — | — | — | 4,692 | 3,931 | 4,059 | 4,251 |
| xi) Petroleum | — | — | — | — | — | — | — | — |
| xii) Village and Small Industries | — | — | — | 11 | 2,240 | 3,346 | 2,646 | 3,455 |
| xiii) Industries@ | — | — | — | 92,743 | 12,136 | 16,834 | 12,833 | 18,554 |
| xiv) Ports and Light Houses | — | — | — | — | 180 | 244 | 194 | 268 |
| xv) Road Transport | — | — | — | 1 | — | — | — | — |
| xvi) Tourism | — | — | — | 1 | 291 | 353 | 353 | 406 |
| xvii) Others* | — | — | — | 2,476 | 20,121 | 6,831 | 4,759 | 21,380 |
| D. Grants from the Centre (1 to 5) | — | — | — | 68,703 | 141,802 | 188,386 | 179,690 | 210,231 |
| 1 State Plan Schemes | — | — | — | 38,173 | 53,272 | 53,229 | 46,589 | 90,754 |
| <i>of which: Advance Release of Plan Assistance for Natural Calamities</i> | — | — | — | — | — | — | — | — |
| 2 Central Plan Schemes | — | — | — | 521 | 13,594 | 34,191 | 34,358 | 20,750 |
| 3 Centrally Sponsored Schemes | — | — | — | 16,308 | 59,865 | 86,528 | 85,609 | 79,125 |
| 4 NEC/ Special Plan Scheme | — | — | — | — | — | — | — | — |
| 5 Non-Plan Grants (a to c) | — | — | — | 13,701 | 15,071 | 14,438 | 13,134 | 19,602 |
| a) Statutory Grants | — | — | — | 990 | 1,308 | 2,391 | 1,150 | 5,290 |
| b) Grants for Relief on account of Natural Calamities | — | — | — | 4,465 | 5,338 | 3,629 | 3,629 | 5,872 |
| c) Others | — | — | — | 8,246 | 8,425 | 8,418 | 8,355 | 8,440 |

Appendix I : Revenue Receipts of Individual States (Contd.)

(Rs. lakh)

| Items | KERALA | | | | MADHYA PRADESH | | | |
|--|-------------------------|------------------------------------|-------------------------------------|------------------------------------|-------------------------|------------------------------------|-------------------------------------|------------------------------------|
| | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| TOTAL REVENUE (I+II) | 794,176 | 1,017,035 | 933,207 | 1,062,616 | 1,320,368 | 1,418,829 | 1,379,197 | 1,233,565 |
| I TAX REVENUE (A+B) | 672,873 | 858,986 | 790,733 | 902,624 | 905,686 | 1,010,703 | 956,749 | 861,958 |
| A. State's Own Tax Revenue (1 to 3) | 519,351 | 643,967 | 627,012 | 738,903 | 579,522 | 647,390 | 557,246 | 516,458 |
| 1 Taxes on Income (i+ii) | 1,419 | 3,200 | 2,500 | 2,700 | 18,458 | 12,680 | 11,325 | 10,900 |
| i) Agricultural Income Tax | 1,419 | 3,200 | 2,500 | 2,700 | — | — | — | — |
| ii) Taxes on Professions, Trades, Callings and Employment | — | — | — | — | 18,458 | 12,680 | 11,325 | 10,900 |
| 2 Taxes on Property and Capital Transactions (i to iii) | 33,453 | 53,072 | 48,293 | 53,510 | 51,339 | 56,476 | 48,669 | 49,858 |
| i) Land Revenue | 3,467 | 4,358 | 4,358 | 4,500 | 4,326 | 3,476 | 1,090 | 2,558 |
| ii) Stamps and Registration Fees | 27,965 | 46,914 | 41,910 | 46,811 | 47,013 | 53,000 | 47,579 | 47,300 |
| iii) Urban Immovable Property Tax | 2,021 | 1,800 | 2,025 | 2,199 | — | — | — | — |
| 3 Taxes on Commodities and Services (i to vii) | 484,479 | 587,695 | 576,219 | 682,693 | 509,725 | 578,234 | 497,252 | 455,700 |
| i) Sales Tax (a to f) | 385,354 | 451,690 | 464,034 | 556,841 | 255,508 | 300,000 | 272,500 | 250,000 |
| a) State Sales Tax | 355,450 | 421,320 | 429,571 | 512,518 | 207,555 | 231,524 | 210,872 | 192,937 |
| b) Central Sales Tax | 28,731 | 29,670 | 33,557 | 42,123 | 47,400 | 68,446 | 61,601 | 57,038 |
| c) Sales Tax on Motor Spirit and Lubricants | — | — | — | — | — | — | — | — |
| d) Surcharge on Sales Tax | — | — | — | — | — | — | — | — |
| e) Receipts of Turnover Tax | — | — | — | — | — | — | — | — |
| f) Other Receipts | 1,173 | 700 | 906 | 2,200 | 553 | 30 | 27 | 25 |
| ii) State Excise | 59,110 | 80,296 | 64,715 | 74,422 | 107,338 | 122,000 | 108,810 | 95,000 |
| iii) Taxes on Vehicles | 38,083 | 46,085 | 43,085 | 49,117 | 40,201 | 48,400 | 37,242 | 43,500 |
| iv) Taxes on Goods and Passengers | 1 | 3 | 3 | 3 | 42,836 | 47,000 | 31,500 | 30,000 |
| v) Taxes and Duties on Electricity | 334 | 8,021 | 2,500 | 200 | 61,148 | 57,834 | 45,100 | 35,000 |
| vi) Entertainment Tax | 11 | 20 | 32 | 60 | 1,559 | 2,627 | 1,770 | 2,053 |
| vii) Other Taxes and Duties | 1,586 | 1,580 | 1,850 | 2,050 | 1,135 | 373 | 330 | 147 |
| B. Share in Central Taxes (1 to 3) # | 153,522 | 215,019 | 163,721 | 163,721 | 326,164 | 363,313 | 399,503 | 345,500 |
| 1 Income Tax | 64,137 | — | — | — | 137,212 | — | — | — |
| 2 Estate Duty | — | — | — | — | — | — | — | — |
| 3 Union Excise Duties | 89,385 | — | — | — | 188,952 | — | — | — |
| II NON-TAX REVENUE (C+D) | 121,303 | 158,049 | 142,474 | 159,992 | 414,682 | 408,126 | 422,448 | 371,607 |
| C. State's Own Non-Tax Revenue (1 to 6) | 53,072 | 83,082 | 66,972 | 79,569 | 246,897 | 214,070 | 166,724 | 141,293 |
| 1 Interest Receipts | 3,731 | 8,045 | 4,376 | 4,156 | 25,707 | 29,340 | 28,645 | 31,132 |
| 2 Dividends and Profits | 1,001 | 1,001 | 1,018 | 1,075 | 181 | 104 | 120 | 94 |
| 3 General Services | 21,064 | 26,732 | 26,936 | 31,337 | 21,213 | 15,367 | 14,586 | 11,419 |
| <i>of which:</i> State Lotteries | 10,082 | 16,000 | 13,500 | 15,600 | — | — | — | — |
| 4 Social Services (i to viii) | 6,725 | 13,127 | 8,730 | 10,676 | 9,353 | 6,740 | 4,635 | 4,249 |
| i) Education, Sports, Art and Culture | 3,918 | 6,822 | 5,341 | 6,043 | 2,615 | 1,089 | 1,009 | 941 |
| ii) Medical, Public Health and Family Welfare | 1,892 | 5,027 | 2,210 | 3,094 | 1,597 | 1,811 | 1,985 | 1,852 |

State Finances : A Study of Budgets of 2001-02

Appendix I : Revenue Receipts of Individual States (Contd.)

(Rs. lakh)

| Items | KERALA | | | | MADHYA PRADESH | | | |
|--|-------------------------|------------------------------------|-------------------------------------|------------------------------------|-------------------------|------------------------------------|-------------------------------------|------------------------------------|
| | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| iii) Housing | 140 | 128 | 158 | 221 | 482 | 653 | 610 | 630 |
| iv) Urban Development | 109 | 308 | 300 | 420 | 63 | 76 | 93 | 60 |
| v) Labour and Employment | 523 | 600 | 569 | 706 | 681 | 426 | 429 | 350 |
| vi) Social Security and Welfare | 9 | 50 | 27 | 17 | 810 | 7 | 11 | 6 |
| vii) Water Supply and Sanitation | 68 | 86 | 50 | 70 | 1,231 | 399 | 322 | 298 |
| viii) Others | 66 | 106 | 75 | 105 | 1,874 | 2,279 | 176 | 112 |
| 5 Fiscal Services | — | — | — | — | 1 | — | — | — |
| 6 Economic Services (i to xvii) | 20,551 | 34,177 | 25,912 | 32,325 | 190,442 | 162,519 | 118,738 | 94,399 |
| i) Crop Husbandry | 525 | 2,250 | 1,229 | 1,572 | 1,143 | 1,045 | 898 | 819 |
| ii) Animal Husbandry | 508 | 753 | 600 | 840 | 199 | 295 | 232 | 180 |
| iii) Fisheries | 163 | 340 | 190 | 266 | 169 | 155 | 211 | 182 |
| iv) Forestry and Wildlife | 10,988 | 18,272 | 13,010 | 15,000 | 31,528 | 52,200 | 37,059 | 32,300 |
| v) Plantations | — | — | — | — | — | — | — | — |
| vi) Co-operation | 1,908 | 2,548 | 2,500 | 2,548 | 1,839 | 1,635 | 1,772 | 1,725 |
| vii) Other Agricultural Programmes | — | 4 | 2 | 3 | 978 | 110 | 186 | 169 |
| viii) Major and Medium Irrigation Projects | 340 | 820 | 350 | 490 | 4,967 | 10,500 | 4,831 | 3,855 |
| ix) Minor Irrigations | 55 | 130 | 65 | 91 | 1,718 | 2,050 | 1,553 | 982 |
| x) Power | — | — | — | — | 47,887 | — | — | — |
| xi) Petroleum | — | — | — | — | — | — | — | — |
| xii) Village and Small Industries | 236 | 572 | 285 | 399 | 339 | 514 | 145 | 21 |
| xiii) Industries@ | 1,524 | 3,041 | 2,540 | 3,042 | 87,267 | 92,619 | 70,169 | 52,469 |
| xiv) Ports and Light Houses | 133 | 238 | 238 | 266 | — | — | — | — |
| xv) Road Transport | — | — | — | — | 50 | — | — | — |
| xvi) Tourism | 156 | 439 | 161 | 224 | 19 | — | — | — |
| xvii) Others* | 4,015 | 4,770 | 4,742 | 7,584 | 12,339 | 1,396 | 1,682 | 1,697 |
| D. Grants from the Centre (1 to 5) | 68,231 | 74,967 | 75,502 | 80,423 | 167,785 | 194,056 | 255,724 | 230,314 |
| 1 State Plan Schemes | 22,723 | 34,642 | 32,249 | 33,870 | 65,349 | 65,612 | 62,876 | 59,289 |
| <i>of which: Advance Release of Plan Assistance for Natural Calamities</i> | — | — | — | — | — | — | — | — |
| 2 Central Plan Schemes | 2,340 | — | — | — | 5,085 | 68,401 | 101,125 | 104,441 |
| 3 Centrally Sponsored Schemes | 19,903 | 32,531 | 34,388 | 39,559 | 57,740 | 33,968 | 38,075 | 32,740 |
| 4 NEC/ Special Plan Scheme | 5,136 | — | — | — | — | — | — | — |
| 5 Non-Plan Grants (a to c) | 18,129 | 7,794 | 8,865 | 6,994 | 39,611 | 26,075 | 53,648 | 33,844 |
| a) Statutory Grants | 1,340 | 1,770 | 1,774 | — | 2,615 | 2,615 | — | — |
| b) Grants for Relief on account of Natural Calamities | — | — | — | 5,295 | 11,048 | 4,429 | 6,008 | 5,207 |
| c) Others | 16,789 | 6,024 | 7,091 | 1,699 | 25,948 | 19,031 | 47,640 | 28,637 |

Appendix I : Revenue Receipts of Individual States (Contd.)

(Rs. lakh)

| Items | MAHARASHTRA | | | | MANIPUR | | | |
|--|-------------------------|------------------------------------|-------------------------------------|------------------------------------|-------------------------|------------------------------------|-------------------------------------|------------------------------------|
| | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| TOTAL REVENUE (I+II) | 2,526,947 | 2,794,142 | 3,027,097 | 3,363,427 | 106,985 | 98,613 | 128,189 | 122,016 |
| I TAX REVENUE (A+B) | 1,987,362 | 2,245,638 | 2,356,507 | 2,692,019 | 42,776 | 49,442 | 24,230 | 28,152 |
| A. State's Own Tax Revenue (1 to 3) | 1,726,495 | 1,937,350 | 2,076,856 | 2,401,761 | 3,995 | 5,309 | 4,664 | 5,052 |
| 1 Taxes on Income (i+ii) | 80,808 | 80,000 | 90,000 | 100,000 | 958 | 684 | 1,000 | 1,100 |
| i) Agricultural Income Tax | 12 | — | — | — | — | — | — | — |
| ii) Taxes on Professions, Trades, Callings and Employment | 80,796 | 80,000 | 90,000 | 100,000 | 958 | 684 | 1,000 | 1,100 |
| 2 Taxes on Property and Capital Transactions (i to iii) | 211,769 | 219,200 | 224,200 | 249,200 | 198 | 250 | 275 | 300 |
| i) Land Revenue | 17,786 | 9,200 | 9,200 | 9,200 | 52 | 40 | 65 | 65 |
| ii) Stamps and Registration Fees | 193,983 | 210,000 | 215,000 | 240,000 | 146 | 210 | 210 | 235 |
| iii) Urban Immovable Property Tax | — | — | — | — | — | — | — | — |
| 3 Taxes on Commodities and Services (i to vii) | 1,433,918 | 1,638,150 | 1,762,656 | 2,052,561 | 2,839 | 4,375 | 3,389 | 3,652 |
| i) Sales Tax (a to f) | 1,050,903 | 1,203,400 | 1,294,300 | 1,482,200 | 2,287 | 3,734 | 2,445 | 2,600 |
| a) State Sales Tax | 643,124 | 748,200 | 812,700 | 943,100 | 2,287 | 3,734 | 2,445 | 2,600 |
| b) Central Sales Tax | 165,518 | 171,400 | 180,600 | 198,600 | — | — | — | — |
| c) Sales Tax on Motor Spirit and Lubricants | 229,230 | 270,000 | 291,700 | 331,200 | — | — | — | — |
| d) Surcharge on Sales Tax | 552 | — | — | — | — | — | — | — |
| e) Receipts of Turnover Tax | — | — | — | — | — | — | — | — |
| f) Other Receipts | 12,479 | 13,800 | 9,300 | 9,300 | — | — | — | — |
| ii) State Excise | 187,568 | 180,000 | 172,500 | 187,500 | 139 | 240 | 200 | 225 |
| iii) Taxes on Vehicles | 70,830 | 71,500 | 77,000 | 92,000 | 233 | 241 | 241 | 270 |
| iv) Taxes on Goods and Passengers | 33,194 | 39,600 | 11,000 | 119,801 | 49 | 50 | 60 | 67 |
| v) Taxes and Duties on Electricity | 37,771 | 88,150 | 151,092 | 108,600 | 55 | — | 363 | 400 |
| vi) Entertainment Tax | 18,592 | 17,600 | 19,174 | 21,010 | — | — | — | — |
| vii) Other Taxes and Duties | 35,060 | 37,900 | 37,590 | 41,450 | 76 | 110 | 80 | 90 |
| B. Share in Central Taxes (1 to 3) # | 260,867 | 308,288 | 279,651 | 290,258 | 38,781 | 44,133 | 19,566 | 23,100 |
| 1 Income Tax | 101,396 | — | — | — | 4,669 | — | — | — |
| 2 Estate Duty | — | — | — | — | — | — | — | — |
| 3 Union Excise Duties | 159,471 | — | — | — | 34,112 | — | — | — |
| II NON-TAX REVENUE (C+D) | 539,585 | 548,504 | 670,590 | 671,408 | 64,209 | 49,171 | 103,959 | 93,864 |
| C. State's Own Non-Tax Revenue (1 to 6) | 393,687 | 371,844 | 473,720 | 474,806 | 4,265 | 7,356 | 4,931 | 5,274 |
| 1 Interest Receipts | 172,416 | 122,621 | 213,416 | 98,242 | 69 | 80 | 70 | 70 |
| 2 Dividends and Profits | 396 | 694 | 486 | 2,016 | — | — | — | — |
| 3 General Services | 43,398 | 36,459 | 50,859 | 149,651 | 1,163 | 1,077 | 960 | 978 |
| <i>of which:</i> State Lotteries | 3,171 | 3,225 | 3,315 | 108,126 | — | — | — | — |
| 4 Social Services (i to viii) | 31,464 | 28,079 | 32,125 | 35,964 | 591 | 319 | 801 | 498 |
| i) Education, Sports, Art and Culture | 2,569 | 3,440 | 3,440 | 3,658 | 82 | 90 | 200 | 210 |
| ii) Medical, Public Health and Family Welfare | 8,728 | 9,600 | 10,316 | 11,603 | 81 | 54 | 84 | 89 |

State Finances : A Study of Budgets of 2001-02

Appendix I : Revenue Receipts of Individual States (Contd.)

(Rs. lakh)

| Items | MAHARASHTRA | | | | MANIPUR | | | |
|--|-------------------------|------------------------------------|-------------------------------------|------------------------------------|-------------------------|------------------------------------|-------------------------------------|------------------------------------|
| | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| iii) Housing | 1,049 | 1,362 | 950 | 1,101 | 43 | 50 | 60 | 70 |
| iv) Urban Development | 3,587 | 1,631 | 1,943 | 3,200 | — | 1 | 1 | 1 |
| v) Labour and Employment | 3,037 | 2,697 | 2,492 | 2,594 | 2 | 2 | 2 | 2 |
| vi) Social Security and Welfare | 2,664 | 2,752 | 2,900 | 2,850 | 319 | 3 | 335 | 1 |
| vii) Water Supply and Sanitation | 817 | 1,360 | 851 | 1,496 | 62 | 115 | 115 | 120 |
| viii) Others | 9,013 | 5,237 | 9,233 | 9,462 | 2 | 4 | 4 | 5 |
| 5 Fiscal Services | 1 | — | — | — | — | — | — | — |
| 6 Economic Services (i to xvii) | 146,012 | 183,991 | 176,834 | 188,933 | 2,442 | 5,880 | 3,100 | 3,728 |
| i) Crop Husbandry | 1,342 | 1,854 | 1,854 | 1,949 | 19 | 27 | 21 | 23 |
| ii) Animal Husbandry | 642 | 504 | 675 | 710 | 10 | 15 | 11 | 12 |
| iii) Fisheries | 219 | 282 | 282 | 290 | 11 | 10 | 9 | 10 |
| iv) Forestry and Wildlife | 13,474 | 20,000 | 16,000 | 20,000 | 79 | 375 | 120 | 150 |
| v) Plantations | — | — | — | — | — | — | — | — |
| vi) Co-operation | 4,961 | 4,816 | 4,816 | 5,083 | 5 | 10 | 6 | 7 |
| vii) Other Agricultural Programmes | 77 | 55 | 58 | 59 | 3 | 2 | 3 | 3 |
| viii) Major and Medium Irrigation Projects | 6,163 | 5,689 | 6,100 | 6,400 | 38 | 75 | 45 | 50 |
| ix) Minor Irrigations | 524 | 356 | 560 | 600 | 5 | 6 | 6 | 7 |
| x) Power | 7,542 | 40,933 | 41,933 | 42,161 | 2,222 | 5,193 | 2,828 | 3,400 |
| xi) Petroleum | 1 | — | — | — | — | — | — | — |
| xii) Village and Small Industries | 811 | 940 | 887 | 887 | 8 | 17 | 5 | 10 |
| xiii) Industries@ | 26,918 | 33,700 | 34,448 | 36,523 | 4 | 83 | 6 | 8 |
| xiv) Ports and Light Houses | — | — | — | — | — | — | — | — |
| xv) Road Transport | — | — | — | — | — | — | — | — |
| xvi) Tourism | — | — | — | — | 19 | 1 | 2 | 5 |
| xvii) Others* | 83,338 | 74,862 | 69,221 | 74,271 | 19 | 66 | 38 | 43 |
| D. Grants from the Centre (1 to 5) | 145,898 | 176,660 | 196,870 | 196,602 | 59,944 | 41,815 | 99,028 | 88,590 |
| 1 State Plan Schemes | 37,727 | 54,689 | 58,981 | 58,748 | 40,168 | 35,527 | 41,862 | 43,905 |
| <i>of which: Advance Release of Plan Assistance for Natural Calamities</i> | — | — | — | — | — | — | — | — |
| 2 Central Plan Schemes | 4,379 | 650 | 650 | 600 | 10,749 | 692 | 1,102 | 710 |
| 3 Centrally Sponsored Schemes | 44,861 | 90,708 | 102,210 | 112,898 | 4,064 | 4,310 | 3,734 | 4,096 |
| 4 NEC/ Special Plan Scheme | — | — | — | — | 20 | 600 | 459 | 517 |
| 5 Non-Plan Grants (a to c) | 58,931 | 30,613 | 35,029 | 24,356 | 4,943 | 686 | 51,871 | 39,362 |
| a) Statutory Grants | 5,193 | 10,028 | 26 | 30 | 3,233 | 255 | 32,390 | 38,936 |
| b) Grants for Relief on account of Natural Calamities | — | — | — | — | — | — | — | — |
| c) Others | 53,738 | 20,585 | 35,003 | 24,326 | 1,710 | 431 | 19,481 | 426 |

Appendix I : Revenue Receipts of Individual States (Contd.)

(Rs. lakh)

| Items | MEGHALAYA | | | | MIZORAM | | | |
|--|-------------------------|------------------------------------|-------------------------------------|------------------------------------|-------------------------|------------------------------------|-------------------------------------|------------------------------------|
| | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| TOTAL REVENUE (I+II) | 94,365 | 109,184 | 123,722 | 132,113 | 95,370 | 73,883 | 108,182 | 93,386 |
| I TAX REVENUE (A+B) | 44,475 | 47,529 | 29,673 | 32,361 | 33,577 | 33,499 | 14,920 | 13,965 |
| A. State's Own Tax Revenue (1 to 3) | 10,299 | 13,248 | 13,248 | 14,045 | 1,073 | 1,082 | 1,353 | 1,465 |
| 1 Taxes on Income (i+ii) | 40 | 331 | 331 | 48 | 238 | 215 | 320 | 350 |
| i) Agricultural Income Tax | — | — | — | — | — | — | — | — |
| ii) Taxes on Professions, Trades, Callings and Employment | 40 | 331 | 331 | 48 | 238 | 215 | 320 | 350 |
| 2 Taxes on Property and Capital Transactions (i to iii) | 283 | 272 | 272 | 312 | 134 | 137 | 136 | 150 |
| i) Land Revenue | 17 | 18 | 18 | 19 | 126 | 125 | 130 | 140 |
| ii) Stamps and Registration Fees | 266 | 254 | 254 | 293 | 8 | 12 | 6 | 10 |
| iii) Urban Immovable Property Tax | — | — | — | — | — | — | — | — |
| 3 Taxes on Commodities and Services (i to vii) | 9,976 | 12,645 | 12,645 | 13,685 | 701 | 730 | 897 | 965 |
| i) Sales Tax (a to f) | 5,352 | 6,500 | 6,500 | 7,280 | 361 | 400 | 550 | 600 |
| a) State Sales Tax | 2,304 | 2,213 | 2,213 | 2,917 | — | — | — | — |
| b) Central Sales Tax | 1,933 | 2,859 | 2,859 | 1,774 | — | — | — | — |
| c) Sales Tax on Motor Spirit and Lubricants | 1,115 | 1,428 | 1,428 | 2,589 | — | — | — | — |
| d) Surcharge on Sales Tax | — | — | — | — | — | — | — | — |
| e) Receipts of Turnover Tax | — | — | — | — | — | — | — | — |
| f) Other Receipts | — | — | — | — | 361 | 400 | 550 | 600 |
| ii) State Excise | 3,951 | 4,800 | 4,800 | 5,380 | 93 | 100 | 85 | 90 |
| iii) Taxes on Vehicles | 379 | 470 | 470 | 470 | 183 | 160 | 185 | 190 |
| iv) Taxes on Goods and Passengers | 140 | 310 | 310 | 332 | 39 | 40 | 45 | 50 |
| v) Taxes and Duties on Electricity | 2 | 100 | 100 | 25 | — | — | — | — |
| vi) Entertainment Tax | 91 | 108 | 108 | 66 | — | — | — | — |
| vii) Other Taxes and Duties | 61 | 357 | 357 | 132 | 25 | 30 | 32 | 35 |
| B. Share in Central Taxes (1 to 3) # | 34,176 | 34,281 | 16,425 | 18,316 | 32,504 | 32,417 | 13,567 | 12,500 |
| 1 Income Tax | 4,684 | — | — | — | 2,466 | — | — | — |
| 2 Estate Duty | — | — | — | — | — | — | — | — |
| 3 Union Excise Duties | 29,492 | — | — | — | 30,038 | — | — | — |
| II NON-TAX REVENUE (C+D) | 49,890 | 61,655 | 94,049 | 99,752 | 61,793 | 40,384 | 93,262 | 79,421 |
| C. State's Own Non-Tax Revenue (1 to 6) | 8,386 | 9,548 | 9,548 | 10,535 | 4,140 | 3,264 | 3,742 | 3,503 |
| 1 Interest Receipts | 838 | 560 | 560 | 580 | 83 | 55 | 100 | 120 |
| 2 Dividends and Profits | 60 | 2 | 2 | — | — | — | — | — |
| 3 General Services | 1,123 | 1,473 | 1,473 | 1,443 | 1,126 | 837 | 591 | 653 |
| <i>of which:</i> State Lotteries | — | 500 | 500 | 530 | 341 | 400 | 300 | 350 |
| 4 Social Services (i to viii) | 119 | 270 | 270 | 286 | 332 | 278 | 350 | 376 |
| i) Education, Sports, Art and Culture | 42 | 81 | 81 | 85 | 34 | 24 | 28 | 34 |
| ii) Medical, Public Health and Family Welfare | 33 | 75 | 75 | 80 | 20 | 15 | 20 | 22 |

State Finances : A Study of Budgets of 2001-02

Appendix I : Revenue Receipts of Individual States (Contd.)

(Rs. lakh)

| Items | MEGHALAYA | | | | MIZORAM | | | |
|--|-------------------------|------------------------------------|-------------------------------------|------------------------------------|-------------------------|------------------------------------|-------------------------------------|------------------------------------|
| | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| iii) Housing | 19 | 36 | 36 | 38 | 30 | 35 | 30 | 35 |
| iv) Urban Development | 1 | 2 | 2 | 2 | — | — | — | — |
| v) Labour and Employment | 1 | 37 | 37 | 39 | — | — | — | — |
| vi) Social Security and Welfare | 1 | 5 | 5 | 6 | 13 | 2 | 30 | 33 |
| vii) Water Supply and Sanitation | 21 | 30 | 30 | 32 | 233 | 200 | 240 | 250 |
| viii) Others | 1 | 4 | 4 | 4 | 2 | 2 | 2 | 2 |
| 5 Fiscal Services | — | — | — | — | 1 | — | 4 | 5 |
| 6 Economic Services (i to xvii) | 6,246 | 7,243 | 7,243 | 8,226 | 2,598 | 2,094 | 2,697 | 2,349 |
| i) Crop Husbandry | 190 | 225 | 225 | 236 | 86 | 80 | 70 | 71 |
| ii) Animal Husbandry | 129 | 125 | 125 | 135 | 43 | 50 | 50 | 55 |
| iii) Fisheries | 4 | 5 | 5 | 6 | 5 | 3 | 4 | 5 |
| iv) Forestry and Wildlife | 617 | 375 | 375 | 670 | 399 | 360 | 335 | 200 |
| v) Plantations | — | — | — | — | — | — | — | — |
| vi) Co-operation | 79 | 15 | 15 | 16 | 26 | 1 | 20 | 3 |
| vii) Other Agricultural Programmes | 90 | 52 | 52 | 100 | 22 | 2 | 2 | 3 |
| viii) Major and Medium Irrigation Projects | — | — | — | — | — | — | — | — |
| ix) Minor Irrigations | 5 | 5 | 5 | 6 | 2 | 1 | 4 | 4 |
| x) Power | — | — | — | — | 1,328 | 1,300 | 1,800 | 1,550 |
| xi) Petroleum | — | — | — | — | — | — | — | — |
| xii) Village and Small Industries | 18 | 25 | 25 | 26 | 5 | 6 | 4 | 5 |
| xiii) Industries@ | 4,991 | 6,201 | 6,201 | 6,800 | 348 | 7 | 6 | 7 |
| xiv) Ports and Light Houses | — | — | — | — | — | — | — | — |
| xv) Road Transport | — | — | — | — | 202 | 207 | 205 | 207 |
| xvi) Tourism | 1 | — | — | — | 22 | 18 | 20 | 22 |
| xvii) Others* | 122 | 215 | 215 | 231 | 110 | 59 | 177 | 217 |
| D. Grants from the Centre (1 to 5) | 41,504 | 52,107 | 84,501 | 89,217 | 57,653 | 37,120 | 89,520 | 75,918 |
| 1 State Plan Schemes | 34,265 | 31,525 | 35,900 | 35,900 | 37,095 | 34,980 | 38,968 | 39,264 |
| <i>of which: Advance Release of Plan Assistance for Natural Calamities</i> | — | — | — | — | — | — | — | — |
| 2 Central Plan Schemes | 296 | 3,185 | 3,185 | 2,766 | 9,421 | 1,323 | 10,322 | 1,211 |
| 3 Centrally Sponsored Schemes | 4,131 | 12,334 | 12,334 | 12,856 | — | — | — | — |
| 4 NEC/ Special Plan Scheme | 493 | 1,708 | 986 | 1,128 | — | — | — | — |
| 5 Non-Plan Grants (a to c) | 2,319 | 3,355 | 32,096 | 36,567 | 11,137 | 817 | 40,230 | 35,443 |
| a) Statutory Grants | 21 | 255 | 28,996 | 33,352 | — | — | 27,436 | 32,958 |
| b) Grants for Relief on account of Natural Calamities | — | — | — | — | 710 | 110 | 223 | 234 |
| c) Others | 2,298 | 3,100 | 3,100 | 3,215 | 10,427 | 707 | 12,571 | 2,251 |

Appendix I : Revenue Receipts of Individual States (Contd.)

(Rs. lakh)

| Items | NAGALAND | | | | ORISSA | | | |
|--|-------------------------------------|------------------------------------|-------------------------------------|------------------------------------|-------------------------|------------------------------------|-------------------------------------|------------------------------------|
| | 1999-2000 (Revised Estimates) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| TOTAL REVENUE (I+II) | 114,403 | 126,743 | 141,983 | 150,685 | 588,464 | 739,020 | 751,080 | 799,884 |
| I TAX REVENUE (A+B) | 55,162 | 62,090 | 13,900 | 19,591 | 345,253 | 457,384 | 502,980 | 552,700 |
| A. State's Own Tax Revenue (1 to 3) | 4,315 | 4,436 | 5,621 | 6,488 | 170,408 | 232,200 | 232,200 | 234,000 |
| 1 Taxes on Income (i+ii) | 670 | 680 | 800 | 1,200 | — | 4,000 | 3,000 | 6,000 |
| i) Agricultural Income Tax | — | — | — | — | — | — | — | — |
| ii) Taxes on Professions, Trades, Callings and Employment | 670 | 680 | 800 | 1,200 | — | 4,000 | 3,000 | 6,000 |
| 2 Taxes on Property and Capital Transactions (i to iii) | 200 | 240 | 455 | 478 | 15,247 | 22,000 | 17,600 | 17,300 |
| i) Land Revenue | 15 | 15 | 26 | 28 | 5,046 | 8,000 | 5,600 | 6,300 |
| ii) Stamps and Registration Fees | 185 | 205 | 429 | 450 | 10,201 | 14,000 | 12,000 | 11,000 |
| iii) Urban Immovable Property Tax | — | 20 | — | — | — | — | — | — |
| 3 Taxes on Commodities and Services (i to vii) | 3,445 | 3,516 | 4,366 | 4,810 | 155,161 | 206,200 | 211,600 | 210,700 |
| i) Sales Tax (a to f) | 2,754 | 2,800 | 3,570 | 3,945 | 110,755 | 132,000 | 142,500 | 145,500 |
| a) State Sales Tax | 2,754 | 2,800 | 3,570 | 3,945 | 106,174 | 99,911 | 108,911 | 120,100 |
| b) Central Sales Tax | — | — | — | — | 4,581 | 32,089 | 33,589 | 25,400 |
| c) Sales Tax on Motor Spirit and Lubricants | — | — | — | — | — | — | — | — |
| d) Surcharge on Sales Tax | — | — | — | — | — | — | — | — |
| e) Receipts of Turnover Tax | — | — | — | — | — | — | — | — |
| f) Other Receipts | — | — | — | — | — | — | — | — |
| ii) State Excise | 210 | 210 | 250 | 260 | 11,482 | 22,000 | 17,000 | 14,000 |
| iii) Taxes on Vehicles | 455 | 478 | 500 | 535 | 15,553 | 21,600 | 18,000 | 20,000 |
| iv) Taxes on Goods and Passengers | 10 | 11 | 20 | 40 | 3,418 | 15,000 | 20,000 | 15,000 |
| v) Taxes and Duties on Electricity | — | — | — | — | 12,720 | 15,000 | 13,500 | 15,000 |
| vi) Entertainment Tax | — | — | — | — | 1,233 | 300 | 300 | 600 |
| vii) Other Taxes and Duties | 16 | 17 | 26 | 30 | — | 300 | 300 | 600 |
| B. Share in Central Taxes (1 to 3) # | 50,847 | 57,654 | 8,279 | 13,103 | 174,845 | 225,184 | 270,780 | 318,700 |
| 1 Income Tax | 3,145 | — | — | — | 74,034 | — | — | — |
| 2 Estate Duty | — | — | — | — | — | — | — | — |
| 3 Union Excise Duties | 47,702 | — | — | — | 100,811 | — | — | — |
| II NON-TAX REVENUE (C+D) | 59,241 | 64,653 | 128,083 | 131,094 | 243,211 | 281,636 | 248,100 | 247,184 |
| C. State's Own Non-Tax Revenue (1 to 6) | 4,901 | 5,083 | 4,394 | 4,665 | 71,648 | 85,260 | 67,659 | 77,929 |
| 1 Interest Receipts | 300 | 300 | 300 | 310 | 1,946 | 2,500 | 2,500 | 6,024 |
| 2 Dividends and Profits | — | — | — | — | 11,114 | 3,000 | 4,700 | 5,000 |
| 3 General Services | 965 | 970 | 671 | 472 | 7,062 | 22,952 | 3,652 | 6,528 |
| <i>of which:</i> State Lotteries | — | — | — | — | — | — | — | — |
| 4 Social Services (i to viii) | 569 | 601 | 599 | 629 | 5,635 | 4,942 | 4,941 | 4,908 |
| i) Education, Sports, Art and Culture | 25 | 26 | 26 | 27 | 1,511 | 1,429 | 1,429 | 2,040 |
| ii) Medical, Public Health and Family Welfare | 9 | 9 | 10 | 11 | 1,127 | 786 | 785 | 844 |

State Finances : A Study of Budgets of 2001-02

Appendix I : Revenue Receipts of Individual States (Contd.)

(Rs. lakh)

| Items | NAGALAND | | | | ORISSA | | | |
|--|-------------------------------------|------------------------------------|-------------------------------------|------------------------------------|-------------------------|------------------------------------|-------------------------------------|------------------------------------|
| | 1999-2000 (Revised Estimates) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| iii) Housing | 454 | 476 | 477 | 501 | 1,047 | 722 | 722 | 1,125 |
| iv) Urban Development | — | — | — | — | 13 | 36 | 36 | 37 |
| v) Labour and Employment | 2 | 3 | 3 | 3 | 94 | 80 | 80 | 100 |
| vi) Social Security and Welfare | 13 | 14 | 14 | 14 | 68 | — | — | — |
| vii) Water Supply and Sanitation | 64 | 70 | 67 | 70 | 1,406 | 1,756 | 1,756 | 619 |
| viii) Others | 2 | 3 | 2 | 3 | 369 | 133 | 133 | 143 |
| 5 Fiscal Services | — | — | — | — | — | — | — | — |
| 6 Economic Services (i to xvii) | 3,067 | 3,212 | 2,824 | 3,254 | 45,891 | 51,866 | 51,866 | 55,469 |
| i) Crop Husbandry | 13 | 14 | 14 | 14 | 792 | 593 | 593 | 615 |
| ii) Animal Husbandry | 16 | 17 | 17 | 17 | 97 | 153 | 153 | 161 |
| iii) Fisheries | 3 | 3 | 3 | 3 | 112 | 133 | 133 | 140 |
| iv) Forestry and Wildlife | 350 | 360 | 250 | 300 | 9,579 | 11,000 | 11,000 | 12,000 |
| v) Plantations | — | — | — | — | — | — | — | — |
| vi) Co-operation | 2 | 2 | 2 | 2 | 106 | 529 | 529 | 555 |
| vii) Other Agricultural Programmes | 7 | 7 | 7 | 7 | 99 | 240 | 240 | 252 |
| viii) Major and Medium Irrigation Projects | — | — | — | — | 778 | 2,025 | 2,025 | 3,014 |
| ix) Minor Irrigations | 2 | 2 | 2 | 2 | 259 | 231 | 231 | 243 |
| x) Power | 2,200 | 2,310 | 2,000 | 2,200 | 272 | 95 | 95 | 150 |
| xi) Petroleum | — | — | — | — | — | — | — | — |
| xii) Village and Small Industries | 10 | 10 | 10 | 11 | 9 | 44 | 44 | 46 |
| xiii) Industries@ | 5 | 5 | 5 | 6 | 32,017 | 35,011 | 35,011 | 36,012 |
| xiv) Ports and Light Houses | — | — | — | — | 130 | 392 | 392 | 401 |
| xv) Road Transport | 430 | 451 | 483 | 660 | — | — | — | — |
| xvi) Tourism | 11 | 12 | 12 | 12 | 22 | 58 | 58 | 61 |
| xvii) Others* | 18 | 19 | 19 | 20 | 1,619 | 1,362 | 1,362 | 1,819 |
| D. Grants from the Centre (1 to 5) | 54,340 | 59,570 | 123,689 | 126,429 | 171,563 | 196,376 | 180,441 | 169,255 |
| 1 State Plan Schemes | 36,698 | 35,528 | 37,816 | 42,003 | 55,452 | 56,811 | 63,243 | 106,836 |
| <i>of which: Advance Release of Plan Assistance for Natural Calamities</i> | — | — | — | — | — | — | — | — |
| 2 Central Plan Schemes | 12,564 | 13,338 | 10,776 | 11,111 | 6,541 | 49,342 | 52,583 | 43,816 |
| 3 Centrally Sponsored Schemes | — | — | — | — | 21,421 | 12,781 | 14,483 | 6,139 |
| 4 NEC/ Special Plan Scheme | 1,240 | 816 | 1,296 | 1,456 | — | — | — | — |
| 5 Non-Plan Grants (a to c) | 3,838 | 9,888 | 73,801 | 71,859 | 88,149 | 77,442 | 50,132 | 12,464 |
| a) Statutory Grants | 147 | 7,147 | 64,432 | 67,396 | 536 | 62,352 | 35,849 | 3,643 |
| b) Grants for Relief on account of Natural Calamities | — | — | 147 | 154 | — | — | — | — |
| c) Others | 3,691 | 2,741 | 9,222 | 4,309 | 87,613 | 15,090 | 14,283 | 8,821 |

Appendix I : Revenue Receipts of Individual States (Contd.)

(Rs. lakh)

| Items | PUNJAB | | | | RAJASTHAN | | | |
|--|-------------------------|------------------------------------|-------------------------------------|------------------------------------|-------------------------|------------------------------------|-------------------------------------|------------------------------------|
| | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| TOTAL REVENUE (I+II) | 746,786 | 1,058,518 | 1,028,883 | 1,129,930 | 978,961 | 1,122,257 | 1,250,708 | 1,318,912 |
| I TAX REVENUE (A+B) | 458,606 | 602,156 | 589,067 | 659,730 | 671,574 | 775,864 | 818,369 | 954,411 |
| A. State's Own Tax Revenue (1 to 3) | 394,747 | 535,045 | 515,630 | 587,430 | 453,090 | 550,508 | 534,708 | 616,358 |
| 1 Taxes on Income (i+ii) | — | — | — | — | — | — | 1,500 | 2,000 |
| i) Agricultural Income Tax | — | — | — | — | — | — | 1,500 | 2,000 |
| ii) Taxes on Professions, Trades, Callings and Employment | — | — | — | — | — | — | — | — |
| 2 Taxes on Property and Capital Transactions (i to iii) | 33,049 | 45,275 | 45,350 | 49,380 | 43,855 | 54,506 | 51,506 | 58,406 |
| i) Land Revenue | 484 | 275 | 350 | 380 | 3,508 | 3,906 | 3,906 | 3,606 |
| ii) Stamps and Registration Fees | 32,565 | 45,000 | 45,000 | 49,000 | 37,677 | 48,000 | 45,000 | 52,000 |
| iii) Urban Immovable Property Tax | — | — | — | — | 2,670 | 2,600 | 2,600 | 2,800 |
| 3 Taxes on Commodities and Services (i to vii) | 361,698 | 489,770 | 470,280 | 538,050 | 409,235 | 496,002 | 481,702 | 555,952 |
| i) Sales Tax (a to f) | 197,728 | 300,000 | 285,000 | 340,000 | 242,452 | 300,000 | 292,000 | 352,500 |
| a) State Sales Tax | — | 251,561 | — | — | 227,893 | 284,435 | 276,435 | 334,420 |
| b) Central Sales Tax | 197,728 | 48,439 | 285,000 | 340,000 | 14,469 | 15,500 | 15,500 | 18,007 |
| c) Sales Tax on Motor Spirit and Lubricants | — | — | — | — | — | — | — | — |
| d) Surcharge on Sales Tax | — | — | — | — | — | — | — | — |
| e) Receipts of Turnover Tax | — | — | — | — | — | — | — | — |
| f) Other Receipts | — | — | — | — | 90 | 65 | 65 | 73 |
| ii) State Excise | 123,157 | 138,580 | 134,000 | 140,000 | 96,081 | 117,100 | 107,500 | 112,500 |
| iii) Taxes on Vehicles | 32,137 | 35,000 | 35,000 | 39,000 | 45,548 | 50,000 | 50,000 | 56,250 |
| iv) Taxes on Goods and Passengers | — | — | — | — | 845 | 3,000 | 1,500 | 2,000 |
| v) Taxes and Duties on Electricity | 7,647 | 15,230 | 15,230 | 17,500 | 19,367 | 20,197 | 25,197 | 26,197 |
| vi) Entertainment Tax | 1,029 | 960 | 1,050 | 1,550 | 2,752 | 2,600 | 2,500 | 3,000 |
| vii) Other Taxes and Duties | — | — | — | — | 2,190 | 3,105 | 3,005 | 3,505 |
| B. Share in Central Taxes (1 to 3) # | 63,859 | 67,111 | 73,437 | 72,300 | 218,484 | 225,356 | 283,661 | 338,053 |
| 1 Income Tax | 24,182 | — | — | — | 91,879 | — | — | — |
| 2 Estate Duty | — | — | — | — | — | — | — | — |
| 3 Union Excise Duties | 39,677 | — | — | — | 126,605 | — | — | — |
| II NON-TAX REVENUE (C+D) | 288,180 | 456,362 | 439,816 | 470,200 | 307,387 | 346,393 | 432,339 | 364,501 |
| C. State's Own Non-Tax Revenue (1 to 6) | 236,146 | 365,599 | 307,828 | 353,473 | 157,377 | 186,001 | 172,587 | 166,871 |
| 1 Interest Receipts | 53,502 | 62,033 | 62,891 | 62,359 | 67,042 | 79,999 | 64,175 | 61,729 |
| 2 Dividends and Profits | 915 | 278 | 450 | 500 | 529 | 499 | 485 | 380 |
| 3 General Services | 146,366 | 253,334 | 186,170 | 227,556 | 27,488 | 30,510 | 35,654 | 25,330 |
| <i>of which:</i> State Lotteries | 50,586 | 166,047 | 166,800 | 202,800 | 66 | — | — | — |
| 4 Social Services (i to viii) | 6,999 | 7,865 | 9,492 | 9,558 | 16,265 | 19,986 | 19,696 | 20,408 |
| i) Education, Sports, Art and Culture | 1,289 | 1,083 | 1,471 | 1,560 | 771 | 2,351 | 2,351 | 2,351 |
| ii) Medical, Public Health and Family Welfare | 3,007 | 3,460 | 4,475 | 4,367 | 1,247 | 2,030 | 1,706 | 1,706 |

State Finances : A Study of Budgets of 2001-02

Appendix I : Revenue Receipts of Individual States (Contd.)

(Rs. lakh)

| Items | PUNJAB | | | | RAJASTHAN | | | |
|--|-------------------------|------------------------------------|-------------------------------------|------------------------------------|-------------------------|------------------------------------|-------------------------------------|------------------------------------|
| | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| iii) Housing | 235 | 225 | 260 | 290 | 251 | 255 | 300 | 300 |
| iv) Urban Development | 175 | 207 | 200 | 274 | 49 | 49 | 98 | 108 |
| v) Labour and Employment | 384 | 441 | 677 | 745 | 160 | 207 | 135 | 137 |
| vi) Social Security and Welfare | 839 | 1,206 | 1,112 | 1,115 | 182 | 151 | 150 | 151 |
| vii) Water Supply and Sanitation | 975 | 1,185 | 1,197 | 1,107 | 12,572 | 14,100 | 14,100 | 14,800 |
| viii) Others | 95 | 58 | 100 | 100 | 1,033 | 843 | 856 | 855 |
| 5 Fiscal Services | 1 | — | — | — | — | — | — | — |
| 6 Economic Services (i to xvii) | 28,363 | 42,089 | 48,825 | 53,500 | 46,053 | 55,007 | 52,577 | 59,024 |
| i) Crop Husbandry | 795 | 750 | 875 | 960 | 288 | 411 | 411 | 415 |
| ii) Animal Husbandry | 268 | 269 | 343 | 371 | 211 | 309 | 309 | 314 |
| iii) Fisheries | 132 | 200 | 145 | 160 | 570 | 811 | 600 | 650 |
| iv) Forestry and Wildlife | 1,079 | 790 | 1,193 | 1,303 | 2,298 | 3,595 | 2,978 | 3,326 |
| v) Plantations | — | — | — | — | — | — | — | — |
| vi) Co-operation | 283 | 560 | 327 | 340 | 445 | 528 | 525 | 565 |
| vii) Other Agricultural Programmes | 1,061 | 1,931 | 1,254 | 1,280 | 506 | 539 | 539 | 539 |
| viii) Major and Medium Irrigation Projects | 1,769 | 1,562 | 1,800 | 1,800 | 4,088 | 3,754 | 3,611 | 3,533 |
| ix) Minor Irrigations | 12 | 25 | 25 | 25 | 919 | 2,270 | 2,208 | 2,508 |
| x) Power | — | — | — | — | — | — | 4 | 4 |
| xi) Petroleum | — | — | — | — | 252 | 600 | 300 | 330 |
| xii) Village and Small Industries | 143 | 153 | 125 | 140 | 17 | 83 | 91 | 86 |
| xiii) Industries@ | 564 | 400 | 280 | 310 | 34,979 | 40,219 | 39,063 | 44,860 |
| xiv) Ports and Light Houses | — | — | — | — | — | — | — | — |
| xv) Road Transport | 21,095 | 34,717 | 33,970 | 38,041 | — | — | — | — |
| xvi) Tourism | — | — | — | — | 266 | 209 | 259 | 218 |
| xvii) Others* | 1,162 | 732 | 8,488 | 8,770 | 1,214 | 1,679 | 1,679 | 1,676 |
| D. Grants from the Centre (1 to 5) | 52,034 | 90,763 | 131,988 | 116,727 | 150,010 | 160,392 | 259,752 | 197,630 |
| 1 State Plan Schemes | 11,514 | 17,052 | 34,538 | 45,458 | 37,674 | 40,661 | 36,857 | 42,113 |
| <i>of which: Advance Release of Plan Assistance for Natural Calamities</i> | — | — | — | — | — | — | — | — |
| 2 Central Plan Schemes | 1,931 | 17,117 | 21,814 | 15,246 | 4,889 | — | — | — |
| 3 Centrally Sponsored Schemes | 20,443 | 31,979 | 27,209 | 33,638 | 59,179 | 89,824 | 94,379 | 93,568 |
| 4 NEC/ Special Plan Scheme | — | — | — | — | — | — | — | — |
| 5 Non-Plan Grants (a to c) | 18,146 | 24,615 | 48,427 | 22,385 | 48,268 | 29,907 | 128,516 | 61,949 |
| a) Statutory Grants | 18,146 | 24,615 | 48,427 | 22,385 | 23,948 | 11,821 | 95,786 | 45,093 |
| b) Grants for Relief on account of Natural Calamities | — | — | — | — | 15,525 | 15,525 | 28,100 | 12,226 |
| c) Others | — | — | — | — | 8,795 | 2,561 | 4,630 | 4,630 |

Appendix I : Revenue Receipts of Individual States (Contd.)

(Rs. lakh)

| Items | SIKKIM | | | | TAMIL NADU | | | |
|--|-------------------------|------------------------------------|-------------------------------------|------------------------------------|-------------------------|------------------------------------|-------------------------------------|------------------------------------|
| | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| TOTAL REVENUE (I+II) | 151,182 | 99,352 | 111,256 | 97,443 | 1,632,753 | 1,840,617 | 1,839,596 | 2,077,409 |
| I TAX REVENUE (A+B) | 14,860 | 16,951 | 13,125 | 16,752 | 1,358,593 | 1,573,321 | 1,546,633 | 1,763,638 |
| A. State's Own Tax Revenue (1 to 3) | 3,122 | 3,677 | 3,223 | 3,894 | 1,091,893 | 1,250,443 | 1,256,573 | 1,426,947 |
| 1 Taxes on Income (i+ii) | — | — | — | — | 1,778 | 3,800 | 1,798 | 797 |
| i) Agricultural Income Tax | — | — | — | — | 1,778 | 3,800 | 1,798 | 797 |
| ii) Taxes on Professions, Trades, Callings and Employment | — | — | — | — | — | — | — | — |
| 2 Taxes on Property and Capital Transactions (i to iii) | 115 | 64 | 64 | 74 | 87,628 | 99,640 | 96,430 | 107,092 |
| i) Land Revenue | 53 | 12 | 12 | 18 | 4,723 | 3,500 | 5,030 | 5,553 |
| ii) Stamps and Registration Fees | 62 | 52 | 52 | 56 | 81,758 | 94,740 | 90,000 | 100,139 |
| iii) Urban Immovable Property Tax | — | — | — | — | 1,147 | 1,400 | 1,400 | 1,400 |
| 3 Taxes on Commodities and Services (i to vii) | 3,007 | 3,613 | 3,159 | 3,820 | 1,002,487 | 1,147,003 | 1,158,345 | 1,319,058 |
| i) Sales Tax (a to f) | 1,364 | 1,650 | 1,650 | 1,800 | 702,423 | 801,500 | 830,900 | 955,000 |
| a) State Sales Tax | 1,364 | 1,410 | 1,410 | 1,560 | 619,413 | 708,088 | 710,059 | 816,008 |
| b) Central Sales Tax | — | 240 | 240 | 240 | 83,009 | 93,412 | 120,841 | 138,992 |
| c) Sales Tax on Motor Spirit and Lubricants | — | — | — | — | — | — | — | — |
| d) Surcharge on Sales Tax | — | — | — | — | — | — | — | — |
| e) Receipts of Turnover Tax | — | — | — | — | — | — | — | — |
| f) Other Receipts | — | — | — | — | 1 | — | — | — |
| ii) State Excise | 1,339 | 1,568 | 1,244 | 1,600 | 183,370 | 215,325 | 200,000 | 228,000 |
| iii) Taxes on Vehicles | 169 | 160 | 120 | 120 | 57,798 | 65,523 | 63,106 | 65,031 |
| iv) Taxes on Goods and Passengers | — | — | — | — | 22,264 | 25,655 | 25,000 | 27,000 |
| v) Taxes and Duties on Electricity | — | — | — | — | 19,654 | 22,000 | 21,911 | 26,027 |
| vi) Entertainment Tax | — | 45 | 45 | 45 | 9,109 | 8,862 | 7,842 | 8,862 |
| vii) Other Taxes and Duties | 135 | 190 | 100 | 255 | 7,869 | 8,138 | 9,586 | 9,138 |
| B. Share in Central Taxes (1 to 3) # | 11,738 | 13,274 | 9,902 | 12,858 | 266,700 | 322,878 | 290,060 | 336,691 |
| 1 Income Tax | 1,784 | — | — | — | 266,700 | — | — | — |
| 2 Estate Duty | — | — | — | — | — | — | — | — |
| 3 Union Excise Duties | 9,954 | — | — | — | — | — | — | — |
| II NON-TAX REVENUE (C+D) | 136,322 | 82,401 | 98,131 | 80,691 | 274,160 | 267,296 | 292,963 | 313,771 |
| C. State's Own Non-Tax Revenue (1 to 6) | 104,275 | 42,428 | 41,809 | 24,756 | 135,685 | 145,131 | 143,219 | 138,481 |
| 1 Interest Receipts | 51 | 30 | 460 | 50 | 34,679 | 33,180 | 35,973 | 36,962 |
| 2 Dividends and Profits | 72 | 100 | 100 | 100 | 4,195 | 3,724 | 3,756 | 3,981 |
| 3 General Services | 101,180 | 39,279 | 38,298 | 20,966 | 28,040 | 30,853 | 27,221 | 25,542 |
| <i>of which:</i> State Lotteries | — | 38,262 | 37,262 | 20,648 | 12,441 | 17,763 | 12,280 | 11,744 |
| 4 Social Services (i to viii) | 82 | 146 | 112 | 122 | 22,964 | 25,637 | 26,744 | 26,972 |
| i) Education, Sports, Art and Culture | 12 | 75 | 36 | 40 | 4,486 | 4,273 | 4,679 | 4,783 |
| ii) Medical, Public Health and Family Welfare | 14 | 20 | 25 | 30 | 7,170 | 8,019 | 8,563 | 8,592 |

State Finances : A Study of Budgets of 2001-02

Appendix I : Revenue Receipts of Individual States (Contd.)

(Rs. lakh)

| Items | SIKKIM | | | | TAMIL NADU | | | |
|--|-------------------------|------------------------------------|-------------------------------------|------------------------------------|-------------------------|------------------------------------|-------------------------------------|------------------------------------|
| | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| iii) Housing | 17 | 16 | 16 | 16 | 2,558 | 2,024 | 2,251 | 2,289 |
| iv) Urban Development | — | — | — | — | 42 | 29 | 27 | 27 |
| v) Labour and Employment | 3 | 3 | 3 | 3 | 2,051 | 2,223 | 2,153 | 2,201 |
| vi) Social Security and Welfare | 1 | 1 | 1 | 1 | 5,596 | 8,258 | 8,298 | 8,298 |
| vii) Water Supply and Sanitation | 27 | 27 | 27 | 26 | 566 | 316 | 316 | 316 |
| viii) Others | 8 | 4 | 4 | 6 | 495 | 495 | 457 | 466 |
| 5 Fiscal Services | — | — | — | — | 3 | — | — | — |
| 6 Economic Services (i to xvii) | 2,890 | 2,873 | 2,839 | 3,518 | 45,804 | 51,737 | 49,525 | 45,024 |
| i) Crop Husbandry | 20 | 32 | 28 | 22 | 7,513 | 7,465 | 7,620 | 7,685 |
| ii) Animal Husbandry | 16 | 30 | 30 | 30 | 1,212 | 604 | 800 | 463 |
| iii) Fisheries | 1 | 1 | 1 | 1 | 149 | 193 | 1,197 | 221 |
| iv) Forestry and Wildlife | 490 | 145 | 145 | 200 | 13,008 | 11,690 | 11,203 | 11,673 |
| v) Plantations | 235 | 240 | 240 | 300 | — | — | — | — |
| vi) Co-operation | — | — | — | — | 2,270 | 2,271 | 1,330 | 1,388 |
| vii) Other Agricultural Programmes | — | — | — | — | 1,921 | 1,976 | 2,170 | 2,161 |
| viii) Major and Medium Irrigation Projects | — | — | — | — | 985 | 850 | 797 | 803 |
| ix) Minor Irrigations | 2 | 2 | 2 | 2 | 284 | 249 | 276 | 276 |
| x) Power | 833 | 1,100 | 1,100 | 1,500 | 5 | 2 | 2 | 2 |
| xi) Petroleum | — | — | — | — | — | — | — | — |
| xii) Village and Small Industries | 49 | 50 | 50 | 60 | 1,337 | 761 | 1,392 | 761 |
| xiii) Industries@ | 3 | 23 | 2 | 2 | 11,372 | 21,799 | 18,775 | 15,255 |
| xiv) Ports and Light Houses | — | — | — | — | — | — | — | — |
| xv) Road Transport | 1,189 | 1,203 | 1,190 | 1,350 | — | — | — | — |
| xvi) Tourism | 40 | 40 | 43 | 43 | 148 | 220 | 220 | 231 |
| xvii) Others* | 12 | 7 | 8 | 8 | 5,600 | 3,657 | 3,743 | 4,105 |
| D. Grants from the Centre (1 to 5) | 32,047 | 39,973 | 56,322 | 55,935 | 138,475 | 122,165 | 149,744 | 175,290 |
| 1 State Plan Schemes | 32,047 | 30,972 | 30,960 | 30,472 | 59,806 | 46,397 | 49,561 | 71,813 |
| <i>of which: Advance Release of Plan Assistance for Natural Calamities</i> | — | — | — | — | — | — | — | — |
| 2 Central Plan Schemes | — | 120 | 189 | 180 | 5,430 | 11,558 | 15,546 | 24,479 |
| 3 Centrally Sponsored Schemes | — | 7,754 | 7,596 | 7,383 | 51,387 | 31,001 | 41,687 | 45,978 |
| 4 NEC/ Special Plan Scheme | — | — | — | — | — | — | — | — |
| 5 Non-Plan Grants (a to c) | — | 1,127 | 17,577 | 17,900 | 21,852 | 33,209 | 42,950 | 33,020 |
| a) Statutory Grants | — | 4 | 16,970 | 17,073 | 2,600 | 15,031 | 13,115 | 7,000 |
| b) Grants for Relief on account of Natural Calamities | — | — | — | — | 2,997 | 5,147 | 2,637 | 2,637 |
| c) Others | — | 1,123 | 607 | 827 | 16,255 | 13,031 | 27,198 | 23,383 |

Appendix I : Revenue Receipts of Individual States (Contd.)

(Rs. lakh)

| Items | TRIPURA | | | | UTTARANCHAL | | | |
|--|-------------------------|------------------------------------|-------------------------------------|------------------------------------|-------------------------|------------------------------------|-------------------------------------|------------------------------------|
| | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| TOTAL REVENUE (I+II) | 143,851 | 162,694 | 177,731 | 195,015 | — | — | — | 253,285 |
| I TAX REVENUE (A+B) | 63,129 | 68,050 | 37,752 | 42,167 | — | — | — | 121,345 |
| A. State's Own Tax Revenue (1 to 3) | 10,174 | 11,448 | 11,950 | 13,163 | — | — | — | 79,978 |
| 1 Taxes on Income (i+ii) | 1,134 | 1,326 | 1,190 | 1,309 | — | — | — | 304 |
| i) Agricultural Income Tax | 78 | 56 | 40 | 44 | — | — | — | — |
| ii) Taxes on Professions, Trades, Callings and Employment | 1,056 | 1,270 | 1,150 | 1,265 | — | — | — | 304 |
| 2 Taxes on Property and Capital Transactions (i to iii) | 766 | 560 | 550 | 605 | — | — | — | 11,379 |
| i) Land Revenue | 257 | 112 | 102 | 112 | — | — | — | 327 |
| ii) Stamps and Registration Fees | 509 | 448 | 448 | 493 | — | — | — | 11,052 |
| iii) Urban Immovable Property Tax | — | — | — | — | — | — | — | — |
| 3 Taxes on Commodities and Services (i to vii) | 8,274 | 9,562 | 10,210 | 11,249 | — | — | — | 68,295 |
| i) Sales Tax (a to f) | 5,778 | 6,550 | 7,300 | 8,030 | — | — | — | 34,410 |
| a) State Sales Tax | 5,778 | 6,550 | 7,300 | 8,030 | — | — | — | 25,650 |
| b) Central Sales Tax | — | — | — | — | — | — | — | 2,000 |
| c) Sales Tax on Motor Spirit and Lubricants | — | — | — | — | — | — | — | 6,010 |
| d) Surcharge on Sales Tax | — | — | — | — | — | — | — | — |
| e) Receipts of Turnover Tax | — | — | — | — | — | — | — | — |
| f) Other Receipts | — | — | — | — | — | — | — | 750 |
| ii) State Excise | 2,011 | 2,329 | 2,347 | 2,600 | — | — | — | 22,844 |
| iii) Taxes on Vehicles | 360 | 425 | 425 | 468 | — | — | — | 9,500 |
| iv) Taxes on Goods and Passengers | — | — | — | — | — | — | — | — |
| v) Taxes and Duties on Electricity | 6 | 2 | 1 | 1 | — | — | — | 970 |
| vi) Entertainment Tax | 57 | 84 | 84 | 92 | — | — | — | 520 |
| vii) Other Taxes and Duties | 62 | 172 | 53 | 58 | — | — | — | 51 |
| B. Share in Central Taxes (1 to 3) # | 52,955 | 56,602 | 25,802 | 29,004 | — | — | — | 41,367 |
| 1 Income Tax | 6,257 | — | — | — | — | — | — | — |
| 2 Estate Duty | — | — | — | — | — | — | — | — |
| 3 Union Excise Duties | 46,698 | — | — | — | — | — | — | — |
| II NON-TAX REVENUE (C+D) | 80,722 | 94,644 | 139,979 | 152,848 | — | — | — | 131,940 |
| C. State's Own Non-Tax Revenue (1 to 6) | 7,619 | 6,776 | 7,506 | 9,501 | — | — | — | 19,285 |
| 1 Interest Receipts | 1,162 | 850 | 1,598 | 1,758 | — | — | — | 106 |
| 2 Dividends and Profits | — | — | — | — | — | — | — | — |
| 3 General Services | 1,104 | 796 | 748 | 756 | — | — | — | 339 |
| <i>of which: State Lotteries</i> | — | — | — | — | — | — | — | — |
| 4 Social Services (i to viii) | 775 | 278 | 284 | 310 | — | — | — | 530 |
| i) Education, Sports, Art and Culture | 26 | 50 | 30 | 31 | — | — | — | 259 |
| ii) Medical, Public Health and Family Welfare | 95 | 73 | 162 | 178 | — | — | — | 200 |

State Finances : A Study of Budgets of 2001-02

Appendix I : Revenue Receipts of Individual States (Contd.)

(Rs. lakh)

| Items | TRIPURA | | | | UTTARANCHAL | | | |
|--|-------------------------|------------------------------------|-------------------------------------|------------------------------------|-------------------------|------------------------------------|-------------------------------------|------------------------------------|
| | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| iii) Housing | 51 | 55 | 55 | 62 | — | — | — | 50 |
| iv) Urban Development | — | — | — | — | — | — | — | 15 |
| v) Labour and Employment | 4 | 13 | 4 | 4 | — | — | — | 6 |
| vi) Social Security and Welfare | 4 | 55 | 4 | 4 | — | — | — | — |
| vii) Water Supply and Sanitation | 508 | 22 | 22 | 25 | — | — | — | — |
| viii) Others | 87 | 10 | 7 | 6 | — | — | — | — |
| 5 Fiscal Services | — | — | — | — | — | — | — | — |
| 6 Economic Services (i to xvii) | 4,578 | 4,852 | 4,876 | 6,677 | — | — | — | 18,310 |
| i) Crop Husbandry | 121 | 176 | 142 | 160 | — | — | — | 31 |
| ii) Animal Husbandry | 43 | 55 | 55 | 60 | — | — | — | 18 |
| iii) Fisheries | 33 | 19 | 19 | 20 | — | — | — | 30 |
| iv) Forestry and Wildlife | 244 | 300 | 353 | 388 | — | — | — | 13,362 |
| v) Plantations | — | — | — | — | — | — | — | — |
| vi) Co-operation | 4 | 2 | 3 | 3 | — | — | — | 50 |
| vii) Other Agricultural Programmes | — | — | — | — | — | — | — | 1 |
| viii) Major and Medium Irrigation Projects | — | — | — | — | — | — | — | 261 |
| ix) Minor Irrigations | 5 | 5 | 1 | 1 | — | — | — | 20 |
| x) Power | 3,393 | 3,750 | 3,790 | 5,525 | — | — | — | — |
| xi) Petroleum | — | — | — | — | — | — | — | — |
| xii) Village and Small Industries | 17 | 43 | 19 | 19 | — | — | — | — |
| xiii) Industries@ | 409 | 360 | 360 | 360 | — | — | — | 4,300 |
| xiv) Ports and Light Houses | — | — | — | — | — | — | — | — |
| xv) Road Transport | — | — | — | — | — | — | — | 100 |
| xvi) Tourism | 43 | 16 | 16 | 16 | — | — | — | 35 |
| xvii) Others* | 266 | 126 | 118 | 125 | — | — | — | 102 |
| D. Grants from the Centre (1 to 5) | 73,103 | 87,868 | 132,473 | 143,347 | — | — | — | 112,655 |
| 1 State Plan Schemes | 56,532 | 55,894 | 52,882 | 55,611 | — | — | — | — |
| <i>of which: Advance Release of Plan Assistance for Natural Calamities</i> | — | — | — | — | — | — | — | — |
| 2 Central Plan Schemes | 1,632 | 1,647 | 3,872 | 4,761 | — | — | — | 16,392 |
| 3 Centrally Sponsored Schemes | 8,407 | 20,445 | 19,953 | 24,536 | — | — | — | 80,148 |
| 4 NEC/ Special Plan Scheme | 937 | 5,660 | 2,309 | 4,610 | — | — | — | — |
| 5 Non-Plan Grants (a to c) | 5,595 | 4,222 | 53,457 | 53,829 | — | — | — | 16,115 |
| a) Statutory Grants | 15 | 25 | 49,329 | 49,302 | — | — | — | 12,715 |
| b) Grants for Relief on account of Natural Calamities | — | — | — | — | — | — | — | 2,700 |
| c) Others | 5,580 | 4,197 | 4,128 | 4,527 | — | — | — | 700 |

Appendix I : Revenue Receipts of Individual States (Contd.)

(Rs. lakh)

| Items | UTTAR PRADESH | | | | WEST BENGAL | | | |
|--|-------------------------|------------------------------------|-------------------------------------|------------------------------------|-------------------------|------------------------------------|-------------------------------------|------------------------------------|
| | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| TOTAL REVENUE (I+II) | 2,149,512 | 2,703,862 | 2,762,390 | 3,012,944 | 1,021,110 | 1,304,121 | 1,558,053 | 1,672,056 |
| I TAX REVENUE (A+B) | 1,687,981 | 1,982,655 | 2,070,845 | 2,453,001 | 808,524 | 1,040,846 | 1,084,171 | 1,295,688 |
| A. State's Own Tax Revenue (1 to 3) | 940,091 | 1,148,196 | 1,060,428 | 1,273,284 | 510,083 | 681,846 | 651,290 | 790,230 |
| 1 Taxes on Income (i+ii) | 585 | 700 | 600 | 696 | 20,041 | 20,800 | 20,800 | 22,900 |
| i) Agricultural Income Tax | — | — | — | — | 822 | 800 | 800 | 900 |
| ii) Taxes on Professions, Trades, Callings and Employment | 585 | 700 | 600 | 696 | 19,219 | 20,000 | 20,000 | 22,000 |
| 2 Taxes on Property and Capital Transactions (i to iii) | 129,483 | 156,242 | 165,643 | 184,110 | 56,213 | 124,011 | 128,268 | 206,588 |
| i) Land Revenue | 11,609 | 9,000 | 9,000 | 9,060 | 14,844 | 72,500 | 80,718 | 146,538 |
| ii) Stamps and Registration Fees | 117,757 | 147,242 | 156,643 | 175,050 | 41,172 | 51,137 | 47,500 | 60,000 |
| iii) Urban Immovable Property Tax | 117 | — | — | — | 197 | 374 | 50 | 50 |
| 3 Taxes on Commodities and Services (i to vii) | 810,023 | 991,254 | 894,185 | 1,088,478 | 433,829 | 537,035 | 502,222 | 560,742 |
| i) Sales Tax (a to f) | 509,925 | 637,500 | 573,438 | 716,870 | 342,879 | 430,000 | 400,000 | 448,000 |
| a) State Sales Tax | 327,952 | 440,000 | 396,665 | 506,900 | 312,705 | 359,000 | 364,875 | 408,600 |
| b) Central Sales Tax | 42,407 | 50,000 | 42,500 | 50,232 | 27,038 | 68,483 | 31,540 | 35,000 |
| c) Sales Tax on Motor Spirit and Lubricants | 135,931 | 140,000 | 127,618 | 159,038 | 1,274 | — | 1,481 | 1,851 |
| d) Surcharge on Sales Tax | — | — | — | — | 1,858 | 2,500 | 2,100 | 2,544 |
| e) Receipts of Turnover Tax | — | — | — | — | — | 2 | — | — |
| f) Other Receipts | 3,635 | 7,500 | 6,655 | 700 | 4 | 15 | 4 | 5 |
| ii) State Excise | 212,633 | 250,000 | 225,123 | 246,016 | 44,285 | 51,000 | 51,000 | 57,200 |
| iii) Taxes on Vehicles | 51,210 | 27,517 | 26,019 | 38,100 | 18,556 | 22,000 | 20,600 | 22,800 |
| iv) Taxes on Goods and Passengers | 10,025 | 45,368 | 40,897 | 56,410 | 1 | 3 | — | — |
| v) Taxes and Duties on Electricity | 12,641 | 15,700 | 15,765 | 15,908 | 14,512 | 17,900 | 15,121 | 16,089 |
| vi) Entertainment Tax | 13,589 | 14,014 | 12,150 | 14,015 | 6,122 | 5,781 | 5,163 | 5,679 |
| vii) Other Taxes and Duties | — | 1,155 | 793 | 1,159 | 7,474 | 10,351 | 10,338 | 10,974 |
| B. Share in Central Taxes (1 to 3) # | 747,890 | 834,459 | 1,010,417 | 1,179,717 | 298,441 | 359,000 | 432,881 | 505,458 |
| 1 Income Tax | 294,818 | — | — | — | 123,656 | — | — | — |
| 2 Estate Duty | — | — | — | — | — | — | — | — |
| 3 Union Excise Duties | 453,072 | — | — | — | 174,785 | — | — | — |
| II NON-TAX REVENUE (C+D) | 461,531 | 721,207 | 691,545 | 559,943 | 212,586 | 263,275 | 473,882 | 376,368 |
| C. State's Own Non-Tax Revenue (1 to 6) | 201,174 | 191,920 | 179,119 | 177,800 | 58,722 | 81,508 | 133,201 | 100,903 |
| 1 Interest Receipts | 47,668 | 43,798 | 43,827 | 43,157 | 11,008 | 12,327 | 60,386 | 32,378 |
| 2 Dividends and Profits | 589 | 550 | 550 | 585 | 123 | 302 | 494 | 317 |
| 3 General Services | 33,337 | 23,703 | 33,194 | 31,022 | 16,092 | 20,768 | 22,336 | 21,751 |
| <i>of which:</i> State Lotteries | — | — | — | — | 2,301 | 2,746 | 2,926 | 3,076 |
| 4 Social Services (i to viii) | 29,713 | 35,819 | 31,039 | 37,946 | 8,526 | 14,359 | 12,717 | 13,568 |
| i) Education, Sports, Art and Culture | 13,763 | 19,545 | 11,976 | 21,396 | 687 | 1,018 | 1,018 | 1,070 |
| ii) Medical, Public Health and Family Welfare | 5,262 | 9,880 | 13,150 | 10,172 | 6,215 | 10,532 | 9,376 | 10,071 |

State Finances : A Study of Budgets of 2001-02

Appendix I : Revenue Receipts of Individual States (Contd.)

(Rs. lakh)

| Items | UTTAR PRADESH | | | | WEST BENGAL | | | |
|--|-------------------------|------------------------------------|-------------------------------------|------------------------------------|-------------------------|------------------------------------|-------------------------------------|------------------------------------|
| | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| iii) Housing | 1,537 | 2,401 | 2,311 | 2,521 | 739 | 939 | 939 | 987 |
| iv) Urban Development | 67 | 3,200 | 3,010 | 3,198 | 160 | 202 | 201 | 212 |
| v) Labour and Employment | 1,603 | 483 | 285 | 350 | 116 | 126 | 126 | 132 |
| vi) Social Security and Welfare | 2,637 | 262 | 262 | 262 | 330 | 930 | 442 | 454 |
| vii) Water Supply and Sanitation | 97 | — | — | — | 70 | 120 | 120 | 126 |
| viii) Others | 4,747 | 48 | 45 | 47 | 209 | 492 | 495 | 516 |
| 5 Fiscal Services | 12 | — | — | — | — | 1 | 1 | 1 |
| 6 Economic Services (i to xvii) | 89,855 | 88,050 | 70,509 | 65,090 | 22,973 | 33,751 | 37,267 | 32,888 |
| i) Crop Husbandry | 1,651 | 2,281 | 2,437 | 2,678 | 416 | 781 | 783 | 818 |
| ii) Animal Husbandry | 281 | 756 | 641 | 1,806 | 682 | 490 | 490 | 675 |
| iii) Fisheries | 130 | 214 | 214 | 255 | 453 | 465 | 1,285 | 1,890 |
| iv) Forestry and Wildlife | 16,052 | 26,279 | 12,105 | 7,106 | 2,401 | 3,995 | 3,995 | 4,195 |
| v) Plantations | — | — | — | — | 32 | 237 | — | — |
| vi) Co-operation | 1,776 | 600 | 925 | 1,132 | 488 | 656 | 551 | 578 |
| vii) Other Agricultural Programmes | 869 | 199 | 394 | 405 | 9 | 50 | 50 | 52 |
| viii) Major and Medium Irrigation Projects | 4,016 | 23,465 | 10,160 | 19,650 | 297 | 855 | 855 | 898 |
| ix) Minor Irrigations | 3,661 | 1,167 | 556 | 1,113 | 666 | 1,531 | 1,531 | 1,608 |
| x) Power | 11 | — | — | — | 2 | — | — | — |
| xi) Petroleum | — | — | — | — | — | — | — | — |
| xii) Village and Small Industries | 777 | 30 | 65 | 120 | 99 | 202 | 202 | 202 |
| xiii) Industries@ | 18,123 | 20,009 | 22,009 | 24,020 | 1,760 | 2,938 | 2,938 | 3,015 |
| xiv) Ports and Light Houses | — | — | — | — | 4 | 9 | 9 | 9 |
| xv) Road Transport | 125 | 122 | 122 | 197 | 2 | 12 | 2 | 3 |
| xvi) Tourism | 2,473 | — | — | 1 | 145 | 335 | 335 | 349 |
| xvii) Others* | 39,910 | 12,928 | 20,881 | 6,607 | 15,517 | 21,195 | 24,241 | 18,596 |
| D. Grants from the Centre (1 to 5) | 260,357 | 529,287 | 512,426 | 382,143 | 153,864 | 181,767 | 340,681 | 275,465 |
| 1 State Plan Schemes | 139,957 | 203,521 | 144,223 | 158,142 | 70,753 | 85,341 | 76,690 | 88,461 |
| <i>of which: Advance Release of Plan Assistance for Natural Calamities</i> | 5,425 | — | — | — | — | — | — | — |
| 2 Central Plan Schemes | 6,836 | 14,431 | 14,485 | 15,241 | 5,794 | 6,923 | 6,565 | 6,885 |
| 3 Centrally Sponsored Schemes | 80,875 | 117,225 | 175,311 | 147,349 | 28,078 | 47,258 | 43,266 | 45,684 |
| 4 NEC/ Special Plan Scheme | — | — | — | — | — | — | — | — |
| 5 Non-Plan Grants (a to c) | 32,689 | 194,110 | 178,407 | 61,411 | 49,239 | 42,245 | 214,160 | 134,435 |
| a) Statutory Grants | 31,824 | 178,773 | 155,398 | 43,703 | 35,895 | 19,995 | 194,207 | 123,875 |
| b) Grants for Relief on account of Natural Calamities | — | 14,000 | 10,973 | 11,522 | 2,952 | — | — | — |
| c) Others | 865 | 1,337 | 12,036 | 6,186 | 10,392 | 22,250 | 19,953 | 10,560 |

Appendix I : Revenue Receipts of Individual States (Contd.)

(Rs. lakh)

| Items | NATIONAL CAPITAL TERRITORY OF DELHI | | | | ALL STATES | | | |
|--|-------------------------------------|------------------------------------|-------------------------------------|------------------------------------|-------------------------|------------------------------------|-------------------------------------|------------------------------------|
| | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| TOTAL REVENUE (I+II) | 427,434 | 559,499 | 546,671 | 631,750 | 20,720,115 | 24,224,270 | 24,961,485 | 28,254,830 |
| I TAX REVENUE (A+B) | 343,042 | 470,015 | 444,856 | 513,815 | 14,670,303 | 17,399,938 | 17,232,975 | 20,096,167 |
| A. State's Own Tax Revenue (1 to 3) | 343,042 | 470,015 | 444,856 | 513,815 | 10,258,190 | 12,319,441 | 12,050,266 | 14,061,140 |
| 1 Taxes on Income (i+ii) | — | — | — | — | 176,978 | 186,775 | 197,980 | 223,960 |
| i) Agricultural Income Tax | — | — | — | — | 15,073 | 19,658 | 18,665 | 19,213 |
| ii) Taxes on Professions, Trades, Callings and Employment | — | — | — | — | 161,905 | 167,117 | 179,315 | 204,747 |
| 2 Taxes on Property and Capital Transactions (i to iii) | 19,048 | 33,015 | 22,006 | 25,015 | 970,337 | 1,218,843 | 1,176,139 | 1,411,187 |
| i) Land Revenue | 1 | 15 | 6 | 15 | 106,908 | 170,885 | 160,576 | 260,537 |
| ii) Stamps and Registration Fees | 19,047 | 33,000 | 22,000 | 25,000 | 855,866 | 1,040,174 | 1,007,823 | 1,142,481 |
| iii) Urban Immovable Property Tax | — | — | — | — | 7,563 | 7,784 | 7,740 | 8,169 |
| 3 Taxes on Commodities and Services (i to vii) | 323,994 | 437,000 | 422,850 | 488,800 | 9,110,875 | 10,913,823 | 10,676,147 | 12,425,993 |
| i) Sales Tax (a to f) | 234,660 | 329,300 | 329,300 | 379,300 | 6,230,132 | 7,456,133 | 7,447,906 | 8,636,130 |
| a) State Sales Tax | 234,660 | 329,300 | 329,300 | 379,300 | 4,768,377 | 5,899,463 | 5,714,683 | 6,624,339 |
| b) Central Sales Tax | — | — | — | — | 929,216 | 966,075 | 1,161,154 | 1,359,058 |
| c) Sales Tax on Motor Spirit and Lubricants | — | — | — | — | 472,876 | 563,755 | 549,727 | 633,781 |
| d) Surcharge on Sales Tax | — | — | — | — | 27,480 | 2,500 | 2,100 | 2,544 |
| e) Receipts of Turnover Tax | — | — | — | — | 3 | 102 | 100 | 113 |
| f) Other Receipts | — | — | — | — | 32,180 | 24,238 | 20,142 | 16,295 |
| ii) State Excise | 56,641 | 66,500 | 60,000 | 70,000 | 1,503,195 | 1,740,933 | 1,612,715 | 1,856,447 |
| iii) Taxes on Vehicles | 16,088 | 23,000 | 19,000 | 22,000 | 615,313 | 728,519 | 643,688 | 767,429 |
| iv) Taxes on Goods and Passengers | 215 | 700 | 700 | 700 | 209,867 | 305,328 | 281,166 | 428,396 |
| v) Taxes and Duties on Electricity | — | — | — | — | 366,732 | 477,475 | 498,543 | 511,207 |
| vi) Entertainment Tax | — | — | — | — | 82,776 | 83,270 | 75,975 | 87,536 |
| vii) Other Taxes and Duties | 16,390 | 17,500 | 13,850 | 16,800 | 102,860 | 122,165 | 116,154 | 138,848 |
| B. Share in Central Taxes (1 to 3) # | — | — | — | — | 4,412,113 | 5,080,497 | 5,182,709 | 6,035,027 |
| 1 Income Tax | — | — | — | — | 1,821,892 | — | — | — |
| 2 Estate Duty | — | — | — | — | — | — | — | — |
| 3 Union Excise Duties | — | — | — | — | 2,590,221 | — | — | — |
| II NON-TAX REVENUE (C+D) | 84,392 | 89,484 | 101,815 | 117,935 | 6,049,812 | 6,824,332 | 7,728,510 | 8,158,663 |
| C. State's Own Non-Tax Revenue (1 to 6) | 39,785 | 41,163 | 67,948 | 69,924 | 2,987,466 | 3,127,987 | 2,997,963 | 3,302,995 |
| 1 Interest Receipts | 30,077 | 36,621 | 60,216 | 62,215 | 929,365 | 896,786 | 1,011,966 | 866,225 |
| 2 Dividends and Profits | 441 | 500 | 600 | 600 | 24,956 | 17,922 | 17,983 | 21,159 |
| 3 General Services | 5,340 | 2,378 | 2,386 | 2,386 | 599,936 | 682,877 | 595,121 | 812,384 |
| <i>of which: State Lotteries</i> | — | — | — | — | 136,006 | 333,223 | 310,955 | 473,223 |
| 4 Social Services (i to viii) | 2,486 | 912 | 879 | 971 | 222,618 | 250,333 | 227,622 | 255,263 |
| i) Education, Sports, Art and Culture | 385 | 228 | 250 | 300 | 65,068 | 75,799 | 53,743 | 60,913 |
| ii) Medical, Public Health and Family Welfare | 466 | 375 | 375 | 400 | 53,049 | 73,441 | 74,185 | 76,382 |

State Finances : A Study of Budgets of 2001-02

Appendix I : Revenue Receipts of Individual States (*Concl.d.*)

(Rs. lakh)

| Items | NATIONAL CAPITAL TERRITORY OF DELHI | | | | ALL STATES | | | |
|--|-------------------------------------|------------------------------------|-------------------------------------|------------------------------------|-------------------------|------------------------------------|-------------------------------------|------------------------------------|
| | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) | 1999-2000 (Accounts) | 2000-2001 (Budget Estimates) | 2000-2001 (Revised Estimates) | 2001-2002 (Budget Estimates) |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 |
| iii) Housing | 119 | 125 | 125 | 130 | 11,398 | 11,800 | 11,602 | 13,557 |
| iv) Urban Development | 1,293 | 1 | 3 | 3 | 12,296 | 12,060 | 12,226 | 14,149 |
| v) Labour and Employment | 96 | 86 | 85 | 90 | 12,060 | 12,792 | 11,352 | 13,564 |
| vi) Social Security and Welfare | 40 | 50 | 40 | 45 | 20,382 | 22,093 | 19,670 | 22,403 |
| vii) Water Supply and Sanitation | — | — | — | — | 27,198 | 29,541 | 29,341 | 31,277 |
| viii) Others | 87 | 47 | 1 | 3 | 21,167 | 12,807 | 15,503 | 23,018 |
| 5 Fiscal Services | 3 | — | — | — | 25 | 6 | 10 | 11 |
| 6 Economic Services (i to xvii) | 1,438 | 752 | 3,867 | 3,752 | 1,210,566 | 1,280,063 | 1,145,261 | 1,347,953 |
| i) Crop Husbandry | 38 | 36 | 38 | 40 | 20,244 | 22,128 | 21,382 | 22,846 |
| ii) Animal Husbandry | 54 | 50 | 46 | 50 | 6,548 | 6,639 | 6,541 | 7,978 |
| iii) Fisheries | 13 | 11 | 12 | 15 | 4,133 | 4,956 | 6,294 | 6,387 |
| iv) Forestry and Wildlife | 3 | 3 | 2 | 4 | 201,925 | 203,287 | 154,612 | 181,183 |
| v) Plantations | — | — | — | — | 267 | 478 | 241 | 301 |
| vi) Co-operation | 7 | 5 | 7 | 8 | 17,032 | 20,853 | 18,955 | 20,963 |
| vii) Other Agricultural Programmes | 1 | 1 | 2 | 2 | 6,241 | 5,785 | 5,641 | 5,672 |
| viii) Major and Medium Irrigation Projects | 523 | 80 | 150 | 160 | 46,040 | 92,511 | 67,589 | 87,571 |
| ix) Minor Irrigations | 13 | 2 | 4 | 4 | 9,564 | 10,091 | 8,774 | 10,480 |
| x) Power | — | — | — | — | 137,200 | 103,324 | 105,747 | 108,142 |
| xi) Petroleum | — | — | — | — | 32,227 | 38,101 | 40,926 | 40,331 |
| xii) Village and Small Industries | 472 | 325 | 400 | 425 | 7,398 | 8,853 | 7,495 | 7,690 |
| xiii) Industries@ | 17 | 15 | 15 | 16 | 454,243 | 516,282 | 433,206 | 564,007 |
| xiv) Ports and Light Houses | — | — | — | — | 1,904 | 2,993 | 6,254 | 6,466 |
| xv) Road Transport | — | — | 1,766 | 1,608 | 59,316 | 75,602 | 75,791 | 82,147 |
| xvi) Tourism | — | — | — | — | 3,831 | 1,986 | 1,704 | 1,928 |
| xvii) Others* | 297 | 224 | 1,425 | 1,420 | 202,453 | 166,194 | 184,109 | 193,861 |
| D. Grants from the Centre (1 to 5) | 44,607 | 48,321 | 33,867 | 48,011 | 3,062,346 | 3,696,345 | 4,730,547 | 4,855,668 |
| 1 State Plan Schemes | 10,059 | 9,772 | 11,100 | 10,050 | 1,631,645 | 1,669,896 | 1,575,930 | 1,906,700 |
| <i>of which: Advance Release of Plan Assistance for Natural Calamities</i> | — | — | — | — | 5,425 | — | — | — |
| 2 Central Plan Schemes | — | — | — | — | 107,834 | 244,569 | 321,640 | 332,651 |
| 3 Centrally Sponsored Schemes | 4,518 | 5,249 | 6,249 | 5,461 | 701,678 | 970,283 | 1,026,320 | 1,169,733 |
| 4 NEC/ Special Plan Scheme | — | — | — | — | 10,950 | 23,786 | 19,726 | 22,819 |
| 5 Non-Plan Grants (a to c) | 30,030 | 33,300 | 16,518 | 32,500 | 610,239 | 787,811 | 1,786,931 | 1,423,765 |
| a) Statutory Grants | 29,555 | 33,000 | 16,500 | 32,500 | 198,790 | 473,784 | 1,216,988 | 953,371 |
| b) Grants for Relief on account of Natural Calamities | — | — | — | — | 40,907 | 45,177 | 55,401 | 53,996 |
| c) Others | 475 | 300 | 18 | — | 370,542 | 268,850 | 514,542 | 416,398 |

Notes to Appendix I :

1. Additional Resource Mobilisation (ARM) measures are not included in Appendix I; the details of the same are presented in Annexure I. The ARM proposed by the State Governments for 2001-02 is estimated at Rs. 2,583.4 crore.
 2. Where details are not available in respect of one or several sub-groups under a major group, the relevant amount is shown against the sub-group 'Others' except the Sales Tax where the relevant amount is shown against the sub-group 'State Sales Tax'.
 3. In case of 'Grants from the Centre', where details are not available in respect of 'State Plan Schemes', 'Central Plan Schemes', 'Centrally Sponsored Schemes' and 'Non-Plan Grants', the relevant amount is shown against 'State Plan Schemes'. Similarly, where the break-up of grants for 'Central Plan Schemes' and 'Centrally Sponsored Schemes' are not available, the relevant amount is shown against 'Centrally Sponsored Schemes'.
 4. Figures in respect of Bihar and Nagaland for 1999-2000 relate to revised estimates.
 5. The budget estimates for 2001-02 include the three new States, *viz.*, Chhattisgarh, Jharkhand and Uttaranchal formed in November 2000. As the new States were carved out of the existing States of Madhya Pradesh, Bihar and Uttar Pradesh, the data for 1999-2000 and 2000-01 (BE) are inclusive of the three new States. The revised estimates for 2000-01 include the data of Chhattisgarh for the period November 2000 to March 2001 and do not include those of Jharkhand and Uttaranchal.
- # In terms of the change in the Constitutional provision for sharing Central taxes between the Centre and the States, all taxes and duties (except surcharge on taxes and duties and any cess for specific purpose) are distributed between the Union and the States from the year 2000-01 as against the earlier provision for sharing of income tax and union excise duty. As full details of State's share in the Central taxes are not uniformly available in the State budgets, only aggregate position of the State's share in Central taxes has been presented.
- @ Includes Non-Ferrous Mining and Metallurgical Industries and Other Industries.
- * Includes receipts from Dairy Development, Land Reforms, Other Rural Development Programmes, Hill Areas, Civil Aviation, Inland Water Transport, Foreign Trade and Export Promotion, Non-conventional Energy Sources, General Economic Services, Civil Supplies, Roads and Bridges, etc.
- Nil/Not available.